Sir, my submission is, before I conclude 1 wish to express grateful thanks to the people of India for their understanding and cooperation. And I am sure, Sir, you would have noticed in the few weeks that have elapsed, a large volume of opinion, overwhelmingly large volume of opinion from several walks of life has supported the promulgation of this emergency and you. as representatives of those people, would certainly give your support to the promulgation of this emergency and the Motion that I have moved.

Thank, you.

The question was proposal.

MR. DEPUTY CHAIRMAN: Now the Resolution is open to discussion. There are quite a few speakers. So I think we have to sit till 6 p.m. today.

The House stands adjourned till 2.15 P.M. today.

The House then adjourned for lunch at eleven minutes pait one of the clock.

The House reassembled after lunch at sixteen minutes past two of the clock. Mr. Deputy Chairman in the Chair.

STATUTORY RESOLUTION SEEKING APPROVAL OF THE PROCLAMATION OF EMERGENCY MADE BY THE PRESIDENT ON THE 25TH JUNE. 197 Sr-Contd

MR. DEPUTY CHAIRMAN: Mr. Bhupesh Gupta.

SHRI BHUPESH GUPTA (West P;n-gal): Mr. Deputy Chairman, Sir, we are discussing the proclamation in an extremely grave and critical situation. The proclamation of emergency, however, must he viewed and considered against the background not only of rightist countries' revolutionary offensive and bid for political power within the country but also against the hopes of American imperialism to destabilize India.

AN HONOURABLE MEMBER: What about the USSR?

SHRI BHUPESH GUPTA: I say des-tabilze because it is obvious from many actions they have taken internationally in our region that one of their main objectives is to subvert India's democratic institutions, unity and secularism and to bring about a situation where a rightist government will be in the seat of political power. That has been the declared American policy and this remains so. Only last year, President Gerald Ford, in his press conference, proclaimed to the world that his Government and his country, imperialist United States of America, had a right to interfere in the internal affairs of other countries. You can well imagine that they would never forgive our country because we had stood by the Bangladesh liberation, we had supported the Vietnamese struggle for liberation; we had also stood by the brave Arab people fighting Israeli aggression, backed up by American imperialism. We had been not friendly to the Soviet Union and other socialist countries and worked with them for the cause of peace and progress of mankind in international arena but we have lately built up our friendship still deeper with these socialist countries and other non-aligned nations, with a view to promoting the cause of international peace and security helping the forces of liberation in all parts of the world. Naturally we have invited the wrath and fury of American imperialism and (hev have always been at their favoured in order to punish us for having taken game such a step. Therefore, Mr. Deputy Chairman, the development of India, internal as they are and external developments to which I have made a reference, are interconnected.

It is not accidental that the right reactionary forces in our country have, from the beginning, taken the support of the American imperialism and international reaction in different countries. And it is seen also after how they have reacted to the proclamation of emergency. I have got

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before me two journals-they are not available to the library or the Members of Parliament here-the journal TIME magazine July 7, 1975 which has on the cover page, the picture of the Prime Minister, Indira Gandhi. I have got another journal NEWSWEEK, American of the same date July 7, which again carries the cover page of Mrs. Indira Gandhi, the Prime Minister. Now, what do they say? They have eulogized in the journal, Jayapraka-h Na-rayan, Piloo Mody, Morarji Desai and other rightist leaders.

For example, the Time magazine has said

'Newspapers like the Nc.v York Times already considered Mrs. Gandhi a dictator and labelled her actions a coup. Democracy has ended in India for the time being, "the Times said

Now, if you go through this article you will find that the whole article and' other write-ups are in the same strain in order to defame and denounce India as anti-democratic and undemocratic. Singnificant-ly enough they have also favourably quoted the New China News Agency which has accused the Government of India and accused our country of "suppressive measures and creating an atmosphere of terror." Now, here I am mentioning these because these things should be available. The most scurrilous cartoons have been published. Cartoons on Indira Gandhi have been published in this paper. Now, here again I have got the Newsweek. There also seme significant quotations are there. Here they say :-

"But that did net beter Prime Minister Indira Gandhi, who last week loosed massive crackdown on political dissent in India-and in the process dealt possibly amortal blow to democracy in the second largest nation in the world." Then, again, they go on :-

"Confronted with a court order that could cost her the Prime Ministership and even threatened by a call for civil disobedience. Mrs. Gandhi ordered the

arrest of hundreds of her critics,, including every prominent political opposition leaders in the country. Now, as she manoeuvred to cling to power, the Prime Minister seemed on the verge of scrapping that heritage in favour of one-woman rule."

I can give many more quotations, but I need not do that. These two journals are very popular and have mass circulation in the United States and the world. This shows how the American imperialism and the organs which they support react to the development. In this connection I should also like to invite the attention of the House to an American television broadcast. I am quoting from the ABC-chan-nal 4 USA, commentator, Mr. A. K. Smith. That broadcast was telecast :ind was made on July 2, 1975 :-

. . . . She is snob, . . . psychic, like Louis XIV of 18th century France. . . . considers herself a loan of Arc, thinks that India is Indira and Indira is India

Now, this is the kind of propaganda which has been let loose in the Western countries against India. (Interruptions). Now, you may like that, but we know it very well. When the Western and American press criticises somebody in this manner, when the American press defames our country in this manner when the American press and other imperialist press, who had always opposed the Vietnamese people flhd the Bangladesh liberation struggle, come out in this manner against our country, we think that the action that has been taken against right reaction is justified because their friends are angry. Their anger is a sign of the correctness of the timely step that has been taken. Mr. Deputy Chairman, our party in its resolution has i lared that this stern action against the rightist fascist and communal forces was justified and necessary and life has shown that it is justified and necessary. Without that pre-emptive strike against them, possibly we could not save whatever we understand by Indian democracy or democratic institutions because these forces do

not believe in democracy. Since when Mr. Morarji Desai has become a believer in democracy? Since when Mr. Piloo Mody, who proudly flaunted a badge saying that he is a CIA agent, has become the champion of India's national honour, 1 should like to know.

The RSS and the Ananda Margis and the firiends of the Jana Sangh and of the other parties have always spread their reactionary ideologist; at one time they even spread all kinds of things against the minority community; even now they are doing that. Since when they have become the unifiers of our country and the champions of our democracy, 1 should like to know. These were the-very forces-monopoly capital, landlords and other vested interests-who in 1969 made a big bid for political power in the shape of a Grand Alliance, and they were defeated in two elections, one in 1971 and another in 1972, in the State elections also. Now, we must recall these things to mind today, because unless we assess these forces which are behind the so-called movement for total revolution or whatever you call it or the total satyagraha proposed to be launched in this Capital of India on the 29th June, unless we recall the antecedents of these people, unless we recall their class character and their affiliations, national and international, we would not be correctly assessing the threat that was nosed by them and is still posed by them. It is significant that while in the West, the imperialist press and their hangers-on abroad are denouncing India daily through mass media, through television, radio and mass circulation papers, we find that the Soviet Union, the Democratic Republic of Vietnam, the GDR and other Socialist countries as well as non-aligned countries in the third world like Egypt. Syria and Sri Lanka are rallying by India; they have supported the action taken against rielit reaction because they know from their experience in their own countries and abroad outside of their own countries, what reaction means. Reaction today is in collusion with American imperialism, the

CIA and other forces. Have we not been reading in the newspapers in recent years how the CIA had been plotting to murder political leaders, how the CIA was getting orders even from the White House to murder, to assessinate, Fidel Castro, the leader of Cuba? These facts are there. Many books have been published. Some are available, which reveal the plots of the CIA in the non-aligned countries against independence, against democracy, against secularism, against democratic forces that stand for peace, nonalignment and progress. Nov,, the same conspiracy was here in our country. I have given the background in which the conspiracy developed. Therefore, it is very important for us to take note of these facts. That India remains a peace-loving, anti-imperialist, nonaligned nation is the concern of all progressive States and of all progressive man-kind. That is why today the Socialist states, non-aligned states, progressive movements all over the world have stood by India and have supported the action that has been taken by the Indian Government with a view to preventing right reaction from making a powerful bid for political power. Of course, once they are in political power-it has been shown in history-nothing is left of democracy. Even independence, security and unity of the nation are all threatened. That is the common experience. Surely, Mr. Deputy Chairman, we are not prepared to undergo that experience, that nightmare. It was better to stop it before it struck. Therefore, the pre-emptive strike, in our view, was justified. It is wrong to talk about this movement as if it is a movement of some democratic forces. Which of these forces are democratic. I should like to know. T would not mention the friends that were embroiled into them. But those who ran the movement, conducted it, took strength from people like the Ananda Margis and the RSS. These are certainly not forces of democracy. They are the forces of counter-revolution; they are the forces of national min. They are the forces on which imperialism and the enemies of Tndia abroad hang heavily. All these forces were unleashed.

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How can you call it a struggle by democratic forces? Mr. Deputy Chairman, it is available to the various politie;il parties to seek changes in the Government democratic methods, through election and otherwise: it is given in our Constitution. Even in some States non-Congress governments exist. We have Gujarat. We have got Tamil Nadu. We have got Goa and such Governments existed in other places also. Therefore, our quarrel is not with those people who want to change the government by democratic Well. means. our quarrel is with those who want anti-democratic. un-democratic. employ extra-Parliamentary and sometimes Parliamentary methods to bring about counter-revolutionary reversal of national political life, counter-revolutionary reversal of all policies, foreign as well as national. We are against these forces because if these forces gain upper hand in the political life of the country, leave alone political power, rain is inevitable. This is what we have seen everywhere. nil. why are the After interested in them? It is Americans so well known that Americans have been supporting them in many other ways apart from writing in favour of them because they know that onco they are in power they will be at least gaining some comfort in our country after their losses in Vietnam, in Bangladesh and in other parts of the world as a result of the struggle of the antiimperialist and peace-loving forces. That is why Americans are in favour of such a strategy. They know that their strategy can never succeed in region unless Tndia is and humbled i? put in charge of reactionary. anti-democratic, imperialist. anti-unity forces. That is why they have staked so much on this so-called movement led by Shri Jayaprakash Narayan.

MR Deputy Chairman, now I should like to come to the internal situation a little. I would ask the Government to publish a White Paper giving details of information. It is also necessary for the rest of the world to know what kind of conspiracy was there.

SHRI OM MEHTA: With your permission, Sir, I may tell the hon'ble Member that 1 have placed on the Table jf the House the necessary document.

SHRI BHUPESH GUPTA: I have nut seen it.

SHRI OM MEHTA: If you like 1 would send a copy to you.

SHRI BHUPESH GUPTA: It is very, very essential because it is just not an agitation here or a satyagraha there or a protest meeting there. It was a mo>u cold-blooded, diabolic move in order !o mobilise all the anti-national forces to bring about a counter-revolutionary takeover of the country.

श्री काली मुखर्जी (पश्चिमी बंगाल) : चेयरमेन साहब, उनको बतला दीजिए कि प्रैस नहीं है।

SHRI BHUPESH GUPTA: It was a monopoly press. It was a press belonging to monopoly which took part in building this movement. If the monopoly press had not pumped in so much money the situation would not have been so grave. so serious.

Coming to the other side, Mr. Deputy Chairman, the grand alliance tried to capture political power in 1969. But it was rebuffed. It was defeated in elections. Then again it was defeated in the State Assembly elections in West Bengal and other places wherever they appeared. It was defeated in the State election in J 972. But it never reconciled to the democratic verdict of the people. The grand alliance or the parties belonging to the grand alliance never reconciled to the democratic verdict of the people. They were biding their time. And when the economic situation became critical as a result of the manipulations of the monopoly capital, landlords and other vested interests and also as a result if certain policies of the Government which feed these vested interests, right reactionary forces tended to regain their ground by building up step by step, politically, by all kinds of

teacherous and subversive acts a counter revolutionary movement in the country ex ploiting the discontent and the suffering of the people.

It was done in the familiar Fascist style. 1 would like hon. Members to read Hitler's Mein Kampf and the programme of the Nazi Party before they came to power. They will find that almost identical slogans have been given against unemployment, against rising prices, against corruption, with a view to misleading the German people into the ruinous course of Nazism and Fascism and ultimately leading to the capture of political power by using the parliamentary institution on the one hand and also by extra-parliamentary methods like the one which has been used in our country by these Opposition forces, the rightist forces. It has happened. It is part of history. It is very necessary to recall it. It is better to be on guard and to be vigilant before a Chile is enacted In our country. It is better to strike the hands down before they strike you and drown the democratic institutions, the working people and the masses in blood. That is how the world has drawn the lesson. Now, what happened then? Tn 1974 Javaprakash Narayan started his movement in Bihar which came to be known as the "Bihar type movement", which they wanted to start elsewhere also. What was that movement? Forcible dissolution of the Assembly, intimidation of the MLAs, even physical attacks on them. destruction of public property, arson, loot, sabotage, all these became part of the curriculam of Jayaprakash Narayan's total counter-revolution. And unfortnnately. many Opposition parties fell in line with it and, in fact, became its spearhead. Jayaprakash suddenly became the Messiah of the entire rightist and counter-revolutionnry opposition in our country. And it pained us when even a party like the CPT(M) acclaimed Jayaprakash as their Messiah. So, that movement has been eoine on. But Jayaprakash did not succeed. He was rebuffed in West Bengal and in U.P. He was pushed back, driven back, even in his home State, Bihar. He could

gain much ground elsewhere. And in desperation he took other action; he want ed to start a movement in the Capital of India relying on Jan Sangh cadres and RSS cadres, just as he relied on Anand Margis and RSS cadres in Patna. Well, that is the movement. Now, what was the nature of this movement? One should dispassionately examine it, It is not at all a democratic movement. When the Allahabad judgment came, they immedia tely took it up in order to demand the re signation of Indira Gandhi. But this re signation demand is nothing new. In fact, they have been demanding it ever since 1969. Indira Gandhi had become their target because they did not like some as pects of her policy, because they think that so long as Indira Gandhi is in power, it would not be possible for them to push India into the lap of American im perialism or to bring about situation where American neo-colonialism, the CIA and their friends, with or without Piloo Mody showing a badge saving "I am a CIA agent", will be dominating the scene. That is why they do not like Indira Gandhi. It is not a personal dislike at all. Their likes and dislikes are politically motivated. When they attacked L. N. Mishra on charges of corruption, they did not say a word against Ramnath Goerika against whom so many charges were there because Ramnath Goenka happens to be a friend of Mr. Jayaprakash Narayan. When they atacked Indira Gandhi, they did not say a word against Shrimati Gayatri Devi, from whose place contraband gold and diamonds and other things, worth several crores of rupees, have been found. I have never heard them saving anything against such estimable ladies and gentlemen of the other House. Well, their cases are pending. At least, the case of one is pending. Therefore, it was a selective campaign. The target was Indira Gandhi. Why? Because if you remove her from the scene, the path will be clear for a rightist walkover. That was their plan in 1969. At that time, they used the Presidential election to bring about that change. This time they took advantage of the economic crisis.

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economic depression, difficulties, hardships and sufferings of the people, the frustration of the people, to build up a movement of that type which would combine rowdyism within the houses of legislature with such chaotic, anarchic, violent action outside, to achieve their goal.

That is their strategy. It is a conspiracy and sinister political plot inspired by American imperialism, financed by monopoly capital and backed by monopoly press. It is no wonder that big business people in Bihar and other places openly supported Jayaparakash Narayan . These business people believe in double book-keeping because it is these very people who openly supported Jayaprakash Narayan. later led deputations to the Prime Minister's house and pledged their loyalty to her. These people who believe in double bookkeeping in economics also believe in double book-keeping in politics. I would like to warn my honourable friends there to beware of this double book-keeping. I am very glad that the Prime Minister has given a warning about this double bookkeeping in so far as financial deals are concerned . . .

DR. K. MATHEW KURIAN: What have you got to say about the Prime Minister's declaration to them that there would be no further nationalisation? Have you nothing to say on that?

SHRI BHUPESH GUPTA: I will say what I have to say. I will not say what you have to say.

I was saying that this plot has been engineered step by step, month after month and year after year. It is the continuation of the same plot of 1969. Now the Allahabad judgment came handy for the and it was immediately made a weapon not only to revive the slogan asking for the Prime Minister's resignation—this demand for her resignation has always been there and we heard in the previous sessions

Emergency of Parliament some of our friends sitting here demanding her resignation so many times—but to exploit the situation result ing therefrom. Allahabad judgment was sought to be exploited with a view to mobilising public opinion, some sections of the public opinion even within the Congress Party. In the name of democratic con ventions, democratic customs, democratic usages and Parliamentary decorum and what not, they were interested in paraly sing the Parliament. They were interest ed in blocking the work of Parliament and legislatures by seeking the resignation of in Bihar M.L.As. and M.Ps. and other places. They were interested in laying siege to Assembly House in order to see that they do not function. They were demanding Shrimati Indira Gandhi's resignation in the name of Constitutional decorum. I am not going to say anything on the judgment because you will not allow me to do that. It is such a simple thing. We never heard such a crime in the past. Here it was exploited because it was politically inspired and these people thought that it was a godsend opportunity and therefore they csed this judgment to mobilise people who had wrong notions of democracy. This rightist campaign combined with counter-revolutionary actions which they indulged in and certain manoeuvres in Parliamentary circles and lobbies, who started in order to create a situation in which Shrimati Indira Gandhi will be forced to resign. Is it accidental? Despite the fact that Allahabad judgment has given an absolute stay, some of the hon. Members belonging to the opposite were meeting secretly, counting not so much on defection, but creating a situation when the rightist opposition supported by the CPM will find a chance with some people on their side to present before Shrimati Indira Gandhi a iait accompli of Lok Sabha majority which would demand her resignation. That was the plan. Let there be no mistake about it. Jayaprakash Narayan was pursuing this plan in various other ways also. Let us be clear about it. The plan was to combine Praliamentary monoeuvres with violent, anti-national and treasonable activities.

A reference has been made to the speech of Mr. Jayaprakash Narayan delivei-ed on June 25 Tight in the heart of Delhi, in the Ram Lila Grounds. What did he say ? I am quoting from "The Deccan Herald" and there is also the "Hindustan Times".

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"Mr. Narayan renewed his appeal to the armed forces and the police not to carry out the illegal orders. He also asked the Central and State Government employees generally to ponder over what their duty was in the circumstances now obtaining in the country due to Mrs. Indira Gandhi's refusal lo quit office ...'

What is the meaning of that?

SHRI MAHAVIR TYAGI: Mark the words "illegal orders". Underline those words.

SHRI BHPUESH GUPTA: Mrs. Indira Gandhi as continuing in office absolutely legally and there was no illegality about it and no court has said so. You were talking about the Supreme Court at one time. So, why don't you take their verdict now in this matter? What does this mean? He was calling the armed forces, the police, the government officials, etc. to force Mrs. Indira Gandhi to resign, if necessary by mutiny.

SHRI MAHAVIR TYAGI: No, no.

SHRI BHUPESH GUPTA: But Mr. Jayaprakash Nrayan has said this thing. You may say "No". But Mr. layaprakash Narayan has at least the gumption to say things straightway and openly. He has said this;

"I have said this things deliberately here. Let the Home Minister, Mr. Brahmananda Reddi, try me for treason."

That is to say, Mr,. Jayaprakash Narayan himself was clear that he was committing treason by asking the armed forces to revolt, asking the police to defy 20 RSS/75—4.

Emergency authority and asking the government efti-ciala to defy the established authority and he knew that he was committing treason and he threw the challenge to the Home Minister. It is because he thinks that he is supposed to be the Mahatma Gandhi of 1975. But nothing has happened as a result of his arrest and we have seen that. Now you are suffering from a lot of self-delusion, illusions, about him. We are not going into those things now. But not only this. He will ask even the Supreme Court Judge to behave in a particular way and he will tell him as to how he should behave. You will see that he will very well tell that he should not sit on the Bench and he will ask him not to act. About the J udges of the Supreme Court, who have been appointed by the President, we never talked like that. He was trying to intimidate the Chief Justice of the Supreme Court while appealing to the armed forces and yet these people are talking about the Rule of Law, rule of democracy, democratic conventions, usages and all that kind of things. These are all hypocritical things. {Time bell rings). Sir, I have given these facts. But more facts are there. What was their plan? Their plan was to launch a satyagraha before the Prime Minister's House. The members of the rightist movement went there one by one and they were leading the battles of the satyagraha and the Fuhrer was blessing them! This was the kind of thing that was happening. What was their plan? Ten thousand and more RSS people assembled in Delhi in order to participate in the satyagraha. Sir, since when the conspirators of the murder of Mahatma Gandhi have become the champions of satyagraha, I should like to know. And, Sir, here we have published a photograph in this paper of the things that have been found in their offices. What are they? Daggers, swords, military equipment, military kits, etc. All these things have been found in large numbers in Delhi itself. Why all these things? Gandhiji never taught satyagraha in this manner and he never taught anybody to conduct satyagraha with swords, daggers, American ammunition and so on. Military shoes are there and military jackets are there .and many other things

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[Shri Bhupesh Gupta] are there. Even the Anand Margis are using them. We have seen the case of the Anand Margis which is pending in a court of law and we have seen how they believed in annihilating or killing people who were not with them or who would not subscribe to their views or who would not remain within their fold. I have said all these things because the CIA was very active at that time in Delhi and everybody knows it. Everybody knows it. Who can deny that $l \mid v$ American Embassy people were very active in Delhi? Their cars were moving about here and there, we are told. 1 shall not go into this. The Government should be knowing it. In those critical days, there was also the CIA movements in the capital of India and also perhaps in other parts of the country. Therefore, we have to take the combined plan of the US outfit and internal reaction and internal forces with a view to creating a situation of violence and anarchy. They thought that by their combined strength and by mobilizing their combined sources they would be able to capture political power and force Indira Gandhi to resign even before the Supreme Court gives its decision. They did not even wait for the verdict of Justice Krishna Iver, which though conditional, was well-known. He made it very clear that she must continue as the Prime Minister, that she could function as such in Parliament. But they did not wait for the court's final verdict. On the contrary, before the final verdict could be given, they calculated: Here is a God-sent opportunity; make use of it and create a situation by a counter-revolutionary action so that Indira Gandhi is forced to resign. Once she is out of power, they thought, she will not be back in power even if the Supreme Court gives a verdict in her favour. That was the desperation.

Now, I have stated this fact, because this should be known. Government should make it known

(Time bell rings)

Finally, I would like to say in this connection that the Government has announced its economic programme. I wished that

Emergency the Home Minister had dealt with this aspect of the emergency also. I think that the economic programme that has been announced is a good beginning, and it should be carried forward. Our Party welcomes it. We have placed some demands before the public and before the Government and some of these demands merit immediate attention of the Government, because today in order to fight right reaction we must not ou'j improve the conditions of the people and mobilize them but we must also destroy the socio-economic base of right reaction, because right reaction in our country is sustained by monopolistic capital, by hoarders, by smugglers, by profiteers and other such kinds of people, landlords and others, who thrive on the miseries of the masses and on the exploitation of the masses. Therefore, structural economic changes are of very great urgency in order to dismantle the socio-economic base of right reaction. I hope that emergency power will not be used against democratic activity or democratic movement at a time when we need democratic forces to be released. I do not like in some ways this Press censorship. Press censorship should be used in order to curb right reaction, curb imperialistic forces and strengthen the forces of democracy. The Press should be in a position to mobilize the democratic forces against right reaction for the implementation of the programme for the well-being of the people and for organizing vigilance all over the country, including vigilance against sabotage. Sir, . . .

DR. K. MATHEW KURIAN : His speech should be published as an Appendix to the White Paper . . .

(Interruptions)

SHRI BHUPESH GUPTA : Well, I do not know . . .

U nterruptions)

MR. DEPUTY CHAIRMAN : Please wind up.

SHRI BHUPESH GUPTA: Here I would like to say that it is of crucial importance that the economic programme should be implemented. Bureaucracy cannot imple-

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ntent the economic programme. I am glad that the Congress Working Committee has taken up a Resolution for public cooperation for the implementation of the economic programme. I am also particularly glad, because the West Bengal Congress and the Communist Party are moving together for the implementation of the programme. And this is happening in other States also. Here is an occasion when, I think, in order to carry the fight further and give it a proper direction and meaning, we should go in a united manner in order to seek proper implementation of the programme. Just one of two points and then I will finish. We have made a number of suggestions which will take time. But why should you not nationalise sugar, textile and jute ? This is very very important today. Also, you should organise the campaign against sabotage which is proposed or being planned in the industry. Land reforms should be carried out. Suggestions have been made in the proposal that we have put before the Government for certain actions on the economic front. They should put an end immediately victimisation of railwaymen and withdraw the cases against them. The hon. Minister referred to the railway strike. Let us not go back to that day. Today, it is very very essential to withdraw actions of victimisation because we want to mobilise the working people in the fight not only against reaction, but in the fight for certain basic chances for immediate relief and for the implementation of economic actions. We are very glad that the trade union leaders have held consultation with the Prime Minister and other Ministers for working out norms to increase production, for vigilance against sabotage and for ensuring workers' participation in the management at top level. This is a very-welcome move. I think they will be successful.

(Time bell rings)

Mr. Deputy Chairman, in the end, I should only like to say that this emergency has to be viewed not as a minor incident in our national life. It must be viewed against a major threat which has the backing of American imperialism in which all

the reactionary forces combine not to bring about certain changes and modifications here and there, but to capture political power in order to bring about total devastation of everything that is democratic, secular and progressive in our national life. We would not like a situation in which Mr. Piloo Mody, Mr. Morarji Desai and Jayaprakash Narayan declare emergency with the American imperialists' backing and let loose the hooligan forces of R.S.S. and Anand Margis to slaughter the progressives, communists and non-communists, in the streets. We would not like to go through such a situation. Therefore, I think that the fight is not only administrative, but it is political and more on the economic front. The struggle against right reaction has to be continued by all the antirightist and genuine left democratic forces. In this context, naturally, the congress and the Communist Party have a special duty to come together and fight and expose the right reaction and develop mass initiative and mass action at grassroot level for implementation of the policies which have been announced and also for the implementation of the policies that necessary for the improvement of our national life and national economy. Multinational corporations must be given no quarter. They are the backers of counterrevolution. They are the backers of right reaction. They work as an agency of American imperialists, the C.I.A. and the Security Committee of Mr. Kissinger. I would, therefore, ask the Government not to give any quarter to them. (Time bell rings) (Interruptions) I know what you will say. You will say the same thing which you had said before. But the trouble is that people do not rally around you. They have seen what you stand for. I would only atk some other friends who are not rights but who permitted themselves to be drawn into a conspiracy, willingly or unwillingly, to rethink and come out of it because the rightists should be exposed and identified. They should be given no quarters in oui political, social and economic life. Democracy can never be safe in our country if the rightist forces, proimperialist forces, communal forces and the sadist forces are allowed to grow. Two things cannot run

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on parallel lines. Either the one runs or the other runs. We stand for secularism. We stand for independence. We stand lor democracy, social progress and advancement of the country. We stand for the unity of all democratic, and secular forces in the country. (Time bell rings) Hence we demand that political action and mass action be developed against ihe rightist forces. The Government has an important role to play for mobilising the country in the glorious fight against right reaction.

They must give a better account of 3 P.M. themselves in the economic sphere

above all, apart from the fact that ruling party owes to the nation, to itself and to the people that it plays the rightful part in uniting and mobilizing all forces that stand against the right reaction for democracy, for independence, for unity and for the progress and the well-being of this great nation of ours.

SHRI V. B. RAJU (Andhra Pradesh): Mr. Deputy Chairman, Sir, 25 years have passed, a quarter of a century has passed, since we gave unto ourselves a Constitution and since we resolved to constitute this country into a sovereign democratic Republic. It is an important milestone in the political history of this country...

DR. K. MATHEW KURIAN: Tombstone.

SHRI V. B. RAJU: ... and the Indian independence movement is a part of (he global de-colonization movement, and the success of the humanity in its struggle against imperialism and colonization is going to see its fruition in the next few months after the few pockets which are now in the process of liberalisation have attained independence. In fact, the Indian political freedom opened the gates for many of the peoples in Asia and Africa who were under the imperial rule to get liberated. And India thus provided a great inspiration and also showed the way how the people of the globe could be liberated.

Sir, we have chosen as our path the system of parliamentary democracy and five elections have taken place. Let us remind to overselves that ours is the world's largest democracy. Now, with a capacity for hindsight, let us review what had been our achievements and what had been our failings. Our people have participated in the effort of building democratic institutions and it is to the credit of our people that in spite of the prevailing illiteracy and non-experience, they have been able to imbibe the new ideas of democracy and socialism. And even for a while we might say that these ideas are super-imposed on a social structure which has such diverse elements based on caste, religion, language and colour. In spite of all these unfavourable conditions, our people have shown the capacity to understand and to help the leadership in building up this democratic structure. Now, if we make a review at this moment, the first question that comes to our mind is: Was it really democracy that the opposition panics tried to actually present to the people? That is a moot point now for examination.

The Government has not done now anything illegal or unconstitutional. And I don't think the Opposition would charge the Government that way. The constitutional and political aspects, as far as the Proclamation of Emergency is concerned, are quite clear, and the Government is on strong ground. The only thing that our friends in the opposition or the critics of the ruling party or the critics of the Government might advance by way of an argument is the propriety of it, the political aspect of it. I would request the opposition which is very critical to leave this question to the future to determine whether results justified the action or not.

DR. K. MATHEW KURIAN: Why don't you speak in the future?

SHRI V. B. RAJU: As long as the party in power feels that it has a responsibility to maintain harmonious relations in the community among the various sections

of the people, maintain law and order and see that the democratic institutions function in an orderly manner and when the ruling party or the Government feels that there is a threat to these factors and if it does not take proper measures, the future historian might condemn that there was a very serious omission on its part. In history the Congress Party would not like to be condemned, would never like to be condemned, that it had not taken realities into consideration and it had not come to the rescue of this nation. It has to rise to the occasion.

SHRI OM PRAKASH TYAGI: Mr. Raja, it will be condemned.

SHRI V. B. RAJU: That is why I say, let us wait to see in the future how the thing gets evaluated.

DR. K. MATHEW KURIAN: What about the beating of political leaders in prisons? Is it legal or illegal?

{Interruptions}

SHRI V. B. RAJU: Dr. Kuiir.n is a knowledgeable person; he is an economist, he is a politician and he is pleading for the preservation of democracy. I congratulate him

DR. K. MATHEW KURIAN: Please answer my question.

SHRI V. B. RAJU: I have said the Governmental actions have been legal and constitutional. The actions have been perfect and even the founders of our Constitution, the framers of our Constitution had to provide for these contingencies. They anticipated that people like Jayaprakash Narayan, or, for that matter, Dr. Kurian if he would accept, would emerge as leaders in 1974-75 and might create difficulties for the nation in marching forward. And, I think that with so much of foresight they might have provided in this Constitution these safety valves or whatever you might call them. As you know and as everybody would accept, like the human body, the body politic is also ex-

posed to certain external pressures and internal strains. It is a very nice analogy if we can accept it. Our first duty, the duty of politicians as social doctors, is to diagnose—always have our fingers on the pulse of the nation—and see what is actually wrong with the body politic.

DR. K. MATHEW KURIAN: But, after diagnosing do not prescribe poison.

SHRI V. B. RAJU: When we find that the body is shivering under internal strains it is no use simply applying some external ointment; we have to take to some shock treatment.

AN HON. MEMBER: An operation.

SHRI V. B. RAJU: Not an operation. 1 have not gone that far.

DR. K. MATHEW KURIAN: Poison.

SHRI V. B. RAIU: Now, as a doctor . . .

DR. K, MATHEW KURIAN: You are a witch doctor.

SHRI V. B. RAJU: We have a responsibility to serve the nation to the best of our ability. We have seen, in the last 90 years the history of the Congress Party was the history of the country. Particularly the last fifty years of the political history of this country is the history of the Congress, I would put it. History has recorded and the future historian will record that but for the Congress Party, this country would not have been united politically. Can Dr. Kurian or anybody for that matter say that in history, at any point of time, this country was politically under one umbrella except under the rule of the Congress under the leadership of Gandhi and Nehru? Can this fact be forgotten? Can this historical fact be obliterated? (Interruption) ... In fact, just as the House of Commons in the United Kingdom is called the Mother of Parliaments, the Congress is the mother of political parties in India.

At one time or the other, many of my friends sitting there now, were occupants of the Congress benches and they were participants in the building up of the country under the leadership of the Congress.

This democracy has provided for variance of opinion, difference of opinion and we are in a multi-party system. Therefore, in our heat of anger or because something has happened which we could not understand probably, let us not forget history. That is why I appeal to the Oppo- (sion: "Let the things unfold themselves; and you will get a clearer picture". Even we in the Congress also do not have full control over what is going to happen tomorrow. We do not know what would emerge out of this. In fact I would sincerely submit to the Opposition many of us did not know. Our leadership took the decision. But when we went to the countryside, when we went to the towns, to our greatest pleasant surprise, how the They had not reacted people responded. adversely. This is a wonderful experience to us; it is an education to us. Now we feel why our leadership had not taken such measures two years ago. I would plead with my leadership why Shri Jayaprakash Narayan was not put behind the bars one year ago. We could have avoided all this Therefore, Sir, what we should see are the big waves that emerged. What my friend, Dr. Kurian says or what V. B. Raju says is not going to matter very much.

DR. K. MATHEW KURIAN: India is Indira Gandhi and Indira Gandhi is India.

(Interruption)

SHRI V. B. RAJU: I will reply to Dr. Kurian. Some personalities actually become personalities of destiny. We cannot \

help it. You may not like it, but you and I cannot become. That is the whole trouble. Everybody cannot become. Now I would remind to myself and also remind to the House of what Pandit Nehru said in his time: "Some of us have become great. Yes, we are great. Why are we great? Our names are associated with great events in this country." This must be the aspiration of every politician. We shall see that we will be participants in great events, big events. SHRI V. B. RAJU: Nothing has collaps- hat

DR. K. MATHEW KURIAN: He is giving a lecture lo his own party.

SHRI V. B. RAJU: I am not giving a lecture. I am not a professor like you.

DR. K. MATHEW KURIAN: You are

a doctor prescribing poison to democracy.

SHRI V. B. RAJU: Certainly, I claim myself lo be a social doctor. I do not have to give my biography here. We count very little. We are too small. I want to emphasize on this point that there is a historic role that the Congress has te play. (*Time hell rings*) I will require a few minutes. I will not take much time.

Sir, Gandhi and Nehru left a tremendous influence on the peoples of Asia and Africa as Marx and Lenin on the peoples of the West, that is Europe. These are two distinct things that we see. What did Gandhi and Nehru tell us?

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tions of the people must be supported by four pillars and what are they? Firstly, they said national unity and as I said, but for the Congress national unity could not have been achieved. If the Congress breaks there is a threat to the national political life.

Secondly, a secular society. There is no difference of opinion on this. We have to keep it up. We have actually to build up a secular society because of so many religions and divergence of faith. Then the third is the democratic polity. I may differ with Mr. Kurian and that is what is meant by democracy. Fourth is the socialist economy. These are the four pillars which we are strengthening. Now in the process, supposing some politicil forces try to weaken the foundations of a particular pillar in the name of democracy, if some would like to destroy democracy, what should be done? If somebody says that he is a follower of Gandhi, that he is a preacher of non-violence and in the name of democracy if he is trying to destroy democracy 1 cannot keep quiet.

SHRI UMASHANKAR JOSHI (Nominated): You can name the man.

SHRI V. B. RAJU: No names are necesssary. When one opposition leader put me this question: "'Sir, when are you going back, I said "where" ? "To our democratic system" he said. Now what is uemocratic system? Is it to gherao the Vice-Chancellors? I am addressing the very learned Vice-Chancellor. Is it gheraoing the Vice-Chancellor and beating the legislators and making them sit on a donkey with actually a garland of shoes which they did in Bihar to a CPI member of the legislature? Is it forcibly making the legislators resign and in fact one legislator in Gujarat when he was in hospital with a heart attack was beaten and actually forced to give resignation and force was sought to be used when a lady legislator did not resign? Should I go back to all that? 1 say, the Congress vehicle has no gear.

We do not go back to that state of indiscipline whatever may happen. . . *Interruptions*). We have heard statements from responsible people here and outside that they will settle the matter in the streets. Is this what we want to prepetuate? Is this what we want to perpetuate? The answer from the Congress Party to this is "No". Sir, in the process of preserving democracy, some inconvenience may have been caused to some people. We regret it. So we have to see what is the direction in which we move. Sir, democarcy largely depends on the accent on the basic norms and rules of the game of politics by all political parties. Dr. Kurian cannot have a right of throwing only stones, and I have a right of ill words only.

of Proclamation of

Emergency

DR. K. MATHEW KURIAN: You throw bullets.

SHRI V. B. RAJU: Sir, 1 plead that democracy is best suited to the genius of the Indian people, and the federal character of the polity and the diverse nature of society find in democracy full opportunity for articulation. We believe in democracy. We want to preserve democracy but democracy is the most difficult term to define, and democratic system is the most oifficult system to successfully implement also. But still we are committed to it and we will certainly keep it up.

Lastly, 1 put it that one significant factor had emerged in Indian democracy in its functioning and it was that the people could not throw into service a viable and responsible opposition which could be an alternative to the National Congress on a national level. This has createa a difficulty. The Opposition cannot expect the Congress to build up its own opposition. The only way is that the country could progress towards its destination with greater pace and in an orderly manner if the Opposition feels more responsible than it is today, and if the Opposition could function in a democratic way.

[Shri V. B. Raju]

But one thing I would like to say. This political democracy is not an end by itself. Without economic democracy, political democracy is incomplete and inadequate. Supposing in reaching the economic goal and in reaching higher levels of a socialist society political democracy has to readjust itself, then it has to 00 it. It is democratic socialism that is the objective. And socialism has three components-eradication of poverty, removal of disparities and elimination of exploitation. Now, in attaining these things supposing political democracy has some difficulty, it has to readjust. Therefore, what has happened is in the best interest of the nation. I am sure the Opposition will certainly realize that what the Congress Party and its Government has done is correct.

DR. K. MATHEW KURIAN : Your speech will come in the papers.

श्री प्रकाशबीर शास्त्री (उत्तर प्रदेश): उपसभापति जी, स्वाधीनता के 28 वर्ष पश्चात स्रापातकालीन स्थिति के नाम पर जो यह भंयकर अवालामखी का विस्फोट हुआ है इससे देश में प्रजातंत्र की जहें हिल गयी हैं। मैं उपसभापति जी, सौभाग्य से उन सदस्यों में से हं कि जिन को राज्य सभा के अतिरिक्त लोक सभा में भी बैठने का सौभाग्य प्राप्त है। मैंने अपनी खांखों से इस तरह के अवसर एक बार नहीं, तीन, चार बार देखें हैं कि जब सारा सदन एक स्वर से बोला है और जब सारे सदन की भाषा एक थी। 1962 में जब चीन का भाकमण हुआ, उस समय सारे सदन की भाषा एक थी। 1965 में जब पाकिस्तान का साकमण हथा, उस समय चाहे वह सत्ताधारी दल के सदस्य हों या विपक्ष के, उन सब की भाषा एक थी । 1971 में जब बंगला देश की मक्ति का श्रान्दोलन छिडा उस समय भी सदन के सभी सदस्य एक स्वर में बोल रहे थे और ऐसी स्थिति एक वर्ष पहले तब आयी जब पाकिस्तान को अमरीका ने हथियारों पर लगे प्रतिबंध को हटाया भीर उस के कारण देश में रोप की लहर बायी उस समय भी मैंने सदन के सभी सदस्यों को एक स्वर में बोलते हुए देखा । ऐसे अनेकों प्रसंग और भी आये होंगे। ऐसे भी प्रसंग धाये कि जब सत्ताधारी दल के

ग्रौर विपक्ष के सदस्यों ने ग्रापस में काफी गरमा-गरम बहसें की और एक दूसरे पर आरोप-प्रत्यारोप भी लगाये। एकं दूसरे की युक्तियों का विरोध किया। लेकिन ऐसा ग्रवसर ग्राज मैं 28 वर्ष के पश्चात पहली बार देख रहा हं कि जब विरोध के स्वर को बंद करने के लिये जेलीं के दरवाजे खोले गये हैं भीर लोक मभा और राज्य सभा के सदस्यों को जेलों के स्रंदर बंद किया गया है। मैं, उपसभापति जी, धाप के माध्यम से बड़ी नम्नता के साथ सत्ताधारी पक्ष को और सरकार को कहना चाहता. हं कि ग्रान्तरिक सरक्षा कानन ग्रौर दसरे काननों के ग्रन्त-र्गत जो राजनीतिक नेताओं की, संगद के सदस्यों की और विधायकों की या और भी इस प्रकार की जो गिरफ्तारियां हुई हैं उनके लिये न्यायालयों के दरवाओं को बंद कर देना यह संविधान की ग्रात्मा का उपहास है। अगर संविधान के निर्माताश्री की यह पता होता, उनकी यह जानकारी होती कि म्रापत्कालीन स्थिति की धारा जो संविधान में रखी जा रही है, इसका ग्रागे चल कर दरुपयोग भी हो सकता है तो भेरा स्पष्ट ग्रनमान है कि संविधान के वह निर्माता, वह दरदर्भी हमारे विधि विशेषज्ञ इसके साथ कुछ पंक्तियां शायद श्रीर भी जोडते जिससे इस आपत्कालीन स्थिति का दक्षयोग न होने पाता । जिस समय आपातकालीन स्थिति लाग् हुई पुरे देश में तो संमद के कुछ मदस्यों का एक शिष्टमंडल राष्ट्रपति जी से मिलने के लिए गया । सौभाग्य से मैं भी उसमें था, त्यागी जी थे. उस सदन के और इस सदन के कुछ भ्रौर मदस्य थे। सान्द्रपति जी से हम लोगों ने जाकर यह कहा कि सरकार के पास ग्रौर दमरे बहुत में कानन इस प्रकार के थे, संसद ने सरकार को इतने अधिक अधिकार दिये हुए हैं कि जो काम सरकार करना चाहती थीं या जो विकास के कार्य सरकार करना चाहती थी उन काननों से, उन अधिकारों का उपयोग करके कर सकती थी। लेकिन आपात्कालीन स्थिति लाग् करके जो एक ब्रह्मास्त्र छोडा गया है, जो श्रंतिम शस्त्र का प्रयोग किया गया है, इसके कुछ दृष्परिणाम भी हो सकते हैं। सबसे बड़ा दुष्परिणाम इसका यह हो सकता है---वर्तमान सरकार इस भ्रापातकालीन स्थित की पाड में जैसा वह कहती है कुछ स्धार घीर विकास के कार्यों को तेजी से कार्यान्वित करना चाहती है, लेकिन में प्रापस यह पुछता चाहता है कि जैसा कि गांवों के सन्दर एक छोटी सी कहावत है कि किसी परिवार की बिडया

मर गई, तो लोगों ने कहा कि घर की दादी के जाने का हमें अफसोस नहीं है जितना अफसोस इस बात का है कि मीत ने घर का दरवाजा देख लिया। आपत्ति इस बात की है कि जिस तरह से भाषातकालीन स्थिति का उपयोग किया जा रहा है मझे भय यह है कि कभी केन्द्र के अन्दर कोई इस प्रकार की सरकार हुई जिसका प्रजातंत्र में या संवि-धान में या इसी प्रकार की बातों में विश्वास न हुआ, वह ग्रगर इस परिस्थिति का दुरुपयोग करने लगी तो उसके लिए ग्रापने क्या रोक लगाई है। ग्राप ऐसा मार्ग प्रशस्त कर रहे हैं कि जिस मार्ग को खोलने के बाद ग्रागे चल कर इस पर प्रतिबन्ध नहीं लगाया जा सकेगा । आपने कुछ निश्चित कदम उठाये हैं, लेकिन इसकी क्या गारन्टी है कि कल को कुछ भीर लोगों के हाथ में यह सन-लिमिटेड पावर चली आए ग्रौर वह पावर अपने हाथ में रखने के लिए संविधान को ताक पर रख दे, इसके लिए भी हम को सोचना चाहिए था। मैं विशेष नम्रता के साथ अपने दोस्तों से कहना चाहता हूं कि और खास कर जो सत्तारूढ दल के लोग हैं उनसे कहना चाहता हूं कि छोटे-छोटे बच्चों से हम कई वर्ष पहले सुनते थे "संभल के रहना अपने घर में छिपे हुए गद्दारों से"। मैंने कई संस्कृत के ग्रन्थों में भौर वेद के मंत्रों में भी पड़ा है कि शत्रत् से तो सावधान रहो, लेकिन मित्र से भी सावधान रहो।

''यभयम् मित्राद् ग्रभयं ग्रमित्राद''

शतु से सावधान रहो । लेकिन शतु से पहले उस मित्र से सावधान रहो जो दोस्त बन कर तुम्हारे घर में बुसा हुआ है, जो तुम्हारी कमर में छुरा घोंपना चाहता है। कहीं ऐसी बात न हो कि भ्रापको भी वह दयनीय स्थिति कर दे जिस दयनीय स्थिति में ब्रापको फंसकर पश्चाताप करना पड़े। इसलिए मैं कहना चाहता हूं कि इन कदमों को उठाने से पहले हमको बहुत दरद्याणता से और बहुत ग्रागे जाकर सोचना चाहिए ।

दूसरी बात जो मैं कहना चाहता हूं वह यह है कि ब्रापात्कालीन स्थिति किस परिस्थिति में लाग् हुई है ? मैंने बहुत ध्यानपूर्वक गृह मंत्री श्री ब्रह्मानन्द रेड्डी का भाषण सुना, मैंने माननीय राज साहब का भाषण भी सुना । इन दोनों का भाषण सुनने के बाद मैं भी इसी निष्कर्ष पर पहुंचा ग्रीर मैं राज् साहब को धन्यवाद देना चाहता है कि एक वाक्य उनके मुंह से निकल पड़ा कि ये कदम एक वर्ष पहले झगर उठाये जाते तो ज्यादा अच्छा होता । राजु साहब के मुख से ये शब्द निकले। मैं कहना चाहता हूं कि जिन परिस्थितियों में यह पग उठाया गया है स्त्रौर यह प्रापात्कालीन स्थिति लागू की गई है उसकी देश में तरह-तरह की व्याख्यायें हैं। मैं, उपसभापति जी, उन सदस्यों में हं जो इस बात को पसन्द नहीं करते थे कि हाई कोर्ट का निर्णय झाने के बाद विरोधी दलों की ऋोर से किसी भी प्रकार के प्रदर्शन किये जायं। न्यायालय का निर्णय न्यायालय के स्तर पर हल होना चाहिए । न्यायालयों में भी वह लड़ाई लड़ी जा सकती थी। न्यायालयों के निर्णयों को सड़कों पर नहीं लाना चाहिए। लेकिन मैं इस पक्ष में भी नहीं था कि हाई कोर्ट का निर्णय ग्राने के बाद दिल्ली की डी०टी०सी० की बसों का इस्तेमाल किया जाये. इस प्रकार के प्रदर्शन कराये जायं । मैं इन दोनों बातों के पक्ष में नहीं हूं जो इस प्रकार न्यायालय के निर्णयों को लेकर सहकों पर इस प्रकार के प्रदर्शन किये जायं या किसी ग्रन्य प्रकार का व्यवहार किया जाए । लेकिन में धपने मिस्रों से कहना चाहता हं ग्रीर विशेष रूप से सत्तारूढ़ दल के सदस्यों से कहना चाहता है कि यह धोषणा जगर न्यायालय के विश्व बाने से पहले हो जाती तो इसकी दूसरी व्याख्या होती । हाई कोर्ट का निर्णय धाने के बाद, सर्वोच्च त्यायालय का अन्तरिम आदेश आने के बाद जब यह निर्णय लिया गया है और इसकी दूसरे हंग की व्याख्या की जाए तो उसको आप धौर हम रोक नहीं सकेंगे। क्योंकि यह निर्णय महीने भर पहले या पन्द्रह दिन पहले भी लिया जा सकता था। लेकिन जिन परिस्थितियों में यह निर्णय किया गया, इसको कम से कम मैं अच्छा नहीं समझता हूं ग्रीर इसको स्वस्थ परम्परा भी नहीं माना जा सकता । तीसरी बात जो मैं विशेष रूप से कहना चाहता हूं वह यह कि आपात्स्थिति का जो ग्राज दुरुपयोग हो रहा है । श्री ब्रह्मानन्द रेड्डी ग्रीर श्री स्रोम महता गृह राज्य मंत्री यहां बैठे हुए हैं। इनको विशेष रूप से सुना कर कहना चाहता हूं कि धगर सत्तारूढ दल के सदस्य इस वात को कहने में सदन में हिचकिचाएं तो मैं सरकार के मंत्रियों के कानों में इस बात को अवश्य डालता हूं कि आएकी इस आपात्तस्थिति का पुलिस जिस प्रकार से दुरुपयोग कर रही है उसका स्नापको ज्ञान नहीं है। कुछ इस प्रकार के राजनीतिक कार्यकर्ता भी हैं जो पुलिस की

of Proclamation of

Emergency

[श्रीप्रकाशवीर शास्त्री]

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आड़ में आकर अपने दुश्मनों से बदला निकाल रहे हैं। मैं इस बात को पसन्द करता है कि तस्कर व्यापारियों की गिरफ्तार किया जाए, मै इस बात की भी पसन्द करता हूं कि चोर-बाजारी करने वालों को और जमाखोरों को गिरपतार किया जाए, महंगाई वड़ाने वालों को भी गिरफ्तार किया जाए। इन कदमों का मैं स्वागत करता हूं । लेकिन सरकार के इस कानन की बाड में बाकर पुलिस जो बाज बपती. चांदी बना रही है। न्या श्री ब्रह्मानन्द रेड्डी झीर श्री मेहनाओं ने इस बात को भी देखा है ? राज्यों के अन्दर ग्रीर बहे-बहे गहरों के अन्दर पुलिस किस प्रकार से आपातिस्थित के अधिकारों का दुरुपयोग कर रही है ? अगर आप इस पर चैक नहीं लगाएंग तो मैं आपको सही कहना चाहता है कि जिस उद्देश्य से मापने देश में धापातस्थित लाग की है या जिस लक्ष्य पर आप यह आपातस्थित लागु करके पहुंचना चाहते हैं उस पर पहुंच नहीं सकेंगे । कब, कैसे और कहां जाकर इसकी परिणति होगी इसको मैं अपने णब्दों में नहीं कर सक्ता। इतनी बात ग्रवण्य करना चाहता हूं कि इस धापात स्थिति के लाग होने से देश के प्रत्यर चाहे जैसा वाताबरण हो लेकिन सारा देश स्तब्ध है, भीचका है। यह निर्णय नहीं ने पा रहा है कि किस प्रकार से इस स्थिति का ग्रस्त हो । इतना अवश्य है कि दुनिया के दूसरे देशों में इस पर तरह-तरह की व्याख्याएं हो रही हैं। उन नरह-तरह की व्याख्याओं में हमारे प्रजातन्त्र का जो स्वरूप निखरता जा रहा था और उसकी व्याख्या में यह बात कही जा रही थी कि दुनिया के सबसे बड़े किसी देश में अगर प्रजातन्त्र का परीक्षण है। रहा है तो वह भारत वर्ष में हो रहा है। स्नाज हमारी उस तस्वीर पर र्घंधलापन आ गया है। यह धुंधलापन हम कैसे, कब मिटा पाएंगे यह सोचना या निर्णय लेना सरकार का काम है। इस निर्णय के लेने में भायद विपक्षी दल ज्यादा सहायक न हो सकें। अगर आज भी हमारी, 28 वर्षों के बाद गांधी जी में ग्रास्था है तो गांधी जी के मध्दों ग्रीर गांधी जी के सिद्धान्तों की मार्ग प्रथस्त करने वाले सिद्धान्त मान लेना चाहिए । हमारी सरकार को गांधी जी के उस वाक्य को नहीं भलना चाहिए जिसमें गांधी जी से किसी ने पूछा था कि 'वापु आपकी भाषा में स्वराज्य का क्या अर्थ है' ?

गांधी जी ने एक ही लाइन में इसका उत्तर दिया था — मेरी स्वराज्य की परिभाषा यह है — ब्यक्ति के जीवन में शासन के कम से कम हस्तक्षेप का नाय है स्वराज्य । यह उनके स्वराज्य की व्याख्या थी कि व्यक्ति के जीवन में शासन का कम से कम हस्तक्षेप हो । गांधी जी की परिभाषा कहां तक सही उत्तर रही है, मैं इस समय कसीटी पर नहीं कस्गा। विपक्षी दल ग्रीर सत्ताम्ब दल के सदस्य इसे ग्रपने हृदय की कसौटी पर कमें कि हम कितना सही उतर रहे हैं और कितना हम मही निधंय लेते चले जा रहे हैं। मेरा ग्रपना कहना यह भी है कि ग्रगर सरकार को यही करना था कि इन नेताओं को गिरपतार करके देर तक रखना है उससे देण में विकास और दूसरे कार्यक्रमों को ग्रामानी से लाग किया जा सकेगा तो मैं इसको उचित समझता कि उनको तिहाइ में या पड़ीस की किसी जेल में रखते । केवल 8 दिन का तो ग्राधिवेशन ही हो रहा है कोई महीते, दो महीने का अधिवेशन तो हो नहीं रहा है, उनको ऐसे मौके पर अपने विचार प्रकट करने का ग्रवसर देते । क्योंकि वे भी तो जनता के प्रत्यक्ष या अप्रत्यक्ष ढंग में चने हुए प्रतिनिधि हैं। संसद का अधिवेशन समाप्त होने के बाद उनको वापस तिहाड जेल पहुंचा सकते थे । उनको ग्राप वहां से लाने और ले जाने की व्यवस्था कर सकते थे। इन ब्राठ दिनों के ब्राधिवेशन में उनके भाग लेने से यह पना लगता कि श्रापकी नीयत वैसी नहीं है जैसी कि व्याख्या की जा रही है। लेकिन उन लोगों को जेल में बन्द करके उनके स्वर पर प्रतिबन्ध लगा करके, उनके मंह बन्द करके हम यह कहें कि नहीं हम प्रजातन्त्र की ओर बढ़ रहे हैं, हमारे कदम प्रजातन्त्र की स्रोर जा रहे हैं ये दोनों बातें उसके विपरीत हो रही हैं। इस बात को गम्भीरता से सोचना चाहिए ।

कुछ लोगों का कहना है कि यह संसद् का अन्तिम अधिवेशन है लेकिन मैं ऐसा नहीं मानता । मेरो अपनो मान्यता है कि संसद् का अन्तिम अधिवेशन नहीं है । लेकिन जो भो हो, सात दिन के बजाए अधिवेशन चार दिन का हो मेरा कहना है कि जो जनता ने प्रत्यक्ष या अप्रत्यक्ष ढंग से प्रतिनिधि चुन कर भेजे हैं उनको उसमें शामिल होने देना चाहिए, अवसर दिया जाना चाहिए । बड़ी बात यह है कि आप मैंज्योरिटी में है । अगर थिन मैंज्योरिटी

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होती और दो-चार का अन्तर होता तो भी बात समझ में ह्या सकती थी । लेकिन इतनी थॉम्पग मैक्योरिटी (भारी बहमत) लेने के बाद भी उनके स्वर पर प्रति-बन्द लगाना, मेरी समझ में बात नहीं खाती । स्त्रीर फिर नबसे बड़ी बात उपसभापति जी यह है कि जो लोग आज जेल के अन्दर बन्द हैं उनमें से कई इस प्रकार के लोगों को जानता हं जो शारीरिक दृष्टि से वहन सबन नहीं हैं और जिनकी साय भी बहुत हो चकी है। लेकिन आज स्थिति यह है कि उनके स्वास्थ्य के सम्बन्ध में किसी प्रकार के कोई समाचार नहीं ह्या रहे हैं और यह भी पता नहीं चल रहा है कि उनका स्वास्थ्य कैसा है, बीमार हैं या उनका कोई बापरेशन हम्रा है । इस सम्बन्ध में तरह-तरह की बातें कही जाती हैं। मैं यहां पर उस ग्रमभ बात की चर्चा नहीं करना चाहता जिसके सम्बन्ध में समाचार-पत्नों में सेन्सर लगा होने के कारण कोई खबर नहीं आई है। लेकिन समाचार पत्नों पर सेन्सर लगा होने का परिणाम यह हुन्ना कि एक दिन पहले दिल्ली शहर के अन्दर जयप्रकाश जी के बारे में एक र्यमर बड़ी नेजी के साथ फैली जिसको मेरी जिह्या कहने में भी समर्थ नहीं है । मैं यह कहना चाहता हूं कि ऐसा क्यों हक्षा? गांधी जी को जब पूना की जेल में बन्द किया गया था तो ब्रिटिश गवर्नमेन्ट ने भी गांधी जी के स्वास्थ्य के बारे में जानकारी दी थी स्नौर उनकी दीमारी के समाचार डाक्टरों के बुलेटिनों में प्रकाशित होते थे और देश को पता चलता था कि गांधी जी किस स्थित में हैं। मैं सरकार से कहना चाहता हूं कि छाप नैतिकता के नाम पर भने ही और कुछ मत कीजिए। लेकिन कम से कम देश के जो पांच छः जाने माने नेता हैं उनके स्वास्थ्य के सम्बन्ध में तो जानकारी देने रहिये ताकि देश को इस बात का सन्तोप हो सके कि उनका स्वास्थ्य किसी तरह की भयावह स्थिति में नहीं है।

इसरी बात मुझे यह कहनी है कि राजनैतिक कार्य-कर्ताग्री को ग्राप राजनैतिक कार्यकर्ताग्री से मिलन की अनुमति न दें, एक बार तो यह बात समझ में आ सकती है, हालांकि मैं इसको नहीं मानता । लेकिन द्यगर वह मान भी लिया जाये तो भी उनके परिवार के सदस्यों को मिलने की अनमति देने में क्या आपत्ति है। अगर आप उनको उनसे मिलने को अनुमति

एक विशेष बात में समाचार साधनों के बारे में कहना चाहता हूं । उपसभापति जी, हमारे देश में समाचारों के जो साधन हैं वे तीन ही हैं-समाचार-पत्न. ग्राकाणवाणी ग्रौर दुर-दर्शन। जो श्रभी कुछ ही दिनों से चालु हुआ है । इसमें से दो साबन तो इस प्रकार के हैं जो पहले से ही सरकार के नियंत्रण में हैं। उनका दुरुपयोग किस प्रकार से किया जाता हैं उसके संबंध में इस सदन में और दूसरे सदन में बार-बार सदस्यों ने शिकायतें की हैं भीर यह बताया है कि सरकार उनकी किस प्रकार से अपने हित में प्रयोग कर रही है । लेकिन समाचार-पत्र कुछ इस प्रकार के साधन ये जिनकी दूसरी स्थिति थी । मैं यहां कहना चाहता हूं कि हो सकता है कि कुछ एकाध समाचार-पन्न इस प्रकार के हों जो किसी निहित स्वार्थ में ग्राकर या किसी विदेशी प्रेरणा में श्राकर या विदेशी धन के प्रभाव में खाकर अपनी स्वतंत्रता का ब्रनुचित लाभ उठा रहे हैं ब्रौर अपनी स्वतंत्रता का इस प्रकार से लाभ उठा रहे हों जो आगे चल कर राष्ट्र के लिए भयावह स्विति पैदा करे । लेकिन ग्राज समाचार-पत्नों पर इस प्रकार से सेन्सर लगाने का परिणाम यह है कि देश में तरह-तरह की ग्रफवाहें फैल रही हैं । ऐसी स्थित में मेरा कहना यह है कि सरकार का अगर लोकतंत्रात्मक प्रणाली में विज्वास है तो समाचार-पत्नों पर जो कठोर सेन्सर लगाया हुन्ना है उसको सरकार को बापस ले लेता चाहिए और सरकार को समाचार-पत्नों से कहना चाहिए कि ब्राप स्वयं अपने उत्पर श्रंकुश लगा कर चलें, हम अ। पके बीच में किसी प्रकार नहीं आएंगे । लेकिन ग्रापका स्वयं का संकृष इस प्रकार हो जिसमें ग्रापका कोई पग इस प्रकार कान हो जो विदेशी ताकतों को प्रीत्साहन लेने वाला हो या जो राष्ट्र की अखण्डता की [श्री प्रकाणवीर शास्त्री]

चुनौती देने बाला हो या जो राष्ट्र की एकता की खंडित करने बाला हो । श्राप इस प्रकार की गाइड-लाइन्स उनको दे सकते हैं श्रीर मार्ग-दर्शक रेखाएं निर्धारित कर सकते हैं । लेकिन इस प्रकार से सरकारी कर्मचारियों का उनके लिए प्रयोग करना, यह बात मेरी समझ में नहीं श्राती ।

एक तथ्य मैं स्पष्ट रूप से स्वीकार कर लेना चाहता हं ग्रीर उसमें मझे किसी प्रकार की ग्रापत्ति भी नहीं हैं । मैं अपने भाषण का दूसरा भाग इसलिए देना चाहता हं कि जिस प्रकार की परिस्थिति ब्राजकल हमारे देश में हैं उस परिस्थित का भी अगर हम चाहें तो सही ढंग से उपयोग कर सकते हैं। ग्रापातकालीन स्थिति की जिस प्रकार की हालत दिवली में हैं, अन्य स्थानों की स्थिति की मझे जानकारी नहीं हैं, उसका परिणाम यह हुआ है कि सरकारी दफ्तरों में उपस्थिति ग्रब ठीक समय पर होने लगी है । वरना अब तक स्थिति यह रही है कि 🔢 बजे ग्रफसर लोग दफ्तर पहुंचते थे, फिर चाय ग्राती थी ग्रीर फिर घडी की तरफ देखा जाना था ग्रीर नव तक लन्च टाइम हो जाता था । उसके बाद । वजे के बाद स्रोबर टाइम काम किया जाता था । पीछे सरकार ने यह भी सूचना दी है--एक वर्ष में सरकार को 55 करोड रुपये ग्रोवर-टाइम के रूप में देना पड़ा । इस प्रकार यह एक लाभ तो जरूर हुआ है---

इकबाल तेरे हश्क ने सब बल दिये निकाल, महत से आरज थी कि सीधा करें कोई ! ग्रब तक इस प्रकार की दपनरों की स्थिति थी । ग्रब कह से कम इस स्थिति के अन्दर अन्तर आया है. परिवर्तन ब्राफ़ा है । पंडित कमलापति विषाठी जी यहां पर बैठे हर हैं । बिना टिकट यात्रा करने वालों के कारण सरकार को करोड़ों रुपये की हानि हो रही थी और जंजीर खींचने की घटनाएं जिस प्रकार से होती थीं उससे ऐसा लगता था कि भय और शासन नाम की कोई चीज ही नहीं हैं । मोदी नगर से रेलगाड़ी के अन्दर लड़कियां बैठी थीं श्रौर बीच में कालेज के लड़के डिव्बे में घुम श्राते हैं छीर पूरे गाजियाबाद तक उनकी वह दूर्गति हुई कि जी अकथनीय है । इस प्रकार की घटनाएं आए दिन समा-चार पत्नों के अन्दर आती रही हैं। ऐसा लगता था कि कानन नाम की चीज समाप्त होती जा रही है। **इ**सलिए एक बात जरूर हुई थौर इसको स्वीकार करने

में मुझे कोई श्रापत्त नहीं है और इसको मैं खुले दिल से स्वीकार करता हूं कि इससे कम से कम इस प्रकार की प्रवृत्तियों पर बन्धन लगा है। पर मैं यह भी साफ-साफ कहना चाहना हूं कि यह अस्थायी पग नहीं होना चाहिये। इसके अन्दर स्थिरता आनी चाहिए। प्रधान मंती जी ने भी इसी प्रकार की बात कही है। यह जो इस प्रकार से लोग आसन के भय से काम करना चाहने है, यह उपयुक्त नहीं है, उपयुक्त यह है कि आदम अनुष्पासन की भावना से काम किया जाये और यह काम भी सरकार को करना चाहिये।

जहां तक 21 सूत्री ग्राधिक कार्यकम का संबंध है, में अधिकारपूर्ण भाषा में अपनी छोर से और अपने दल की झोर से कहना चाहता हूं कि हमें उस कार्यक्रम का स्वागत करने में किसी प्रकार की कोई हिचक नहीं हैं। हम उस कार्यत्रम का पूर्णतः स्वागत करते हैं । यह कार्यक्रम आज से नहीं बल्कि जब पहले से लाग हुआ था उस समय भी हमने इसका स्वागत किया था । उस समय हमारी इच्छा इस प्रकार की थी कि इस कार्यकम को 21 सूबी कायंक्रम न रखा जाये बल्कि इस कार्यक्रम को 25 सूत्री कार्यक्रम बना दिया जाये या 26 सूत्री कायंत्रम बना दिया जाये । इस कायंत्रम के समबन्ध में मेरा कहना इस प्रकार से है और मैं चाहंगा कि अगर सरकार उचित समझे कि वह जो कदम धागे उठाने जाने बाली है, उसमें इस कार्यक्रम को भी धवश्य सम्मिलित करे। हो सकता है कि इस सम्बन्ध में कोई एक ब्राध राजनीतिक दल ब्रापका विरोध करे । लेकिन देश के अन्दर एकता के नाम पर, देश को प्रगति और विकास के नाम पर यह आवश्यक है कि सब से पहिले काम यह किया जाये कि देश के धन्दर जो 45 प्रतिशत पंजी 85 परिवारों में ही सिमट कर रह गई है, इस प्रकार के जो मोनोपोलिस्ट हैं, वह खत्म हों । इस विषय में हाथ खोलकर और ग्रांख खोलकर काम किया जाना चाहिये । यह भी आप अपने आधिक कार्यक्रम में सम्मिलित करें।

एक दूसरी बात मैं आप से यह भी कहना चाहता हूं कि आप अपने आधिक कार्यक्रम में यह भी शामिल करें कि यह जो अरबों खरबों रूपया अपने देश के अन्दर ब्लैक-मनी के रूप में पड़ा हुआ है, उस ब्लैक-मनी को किस तरह से ब्हाइटमनी किया जा सकता है ? जिस तरह से दुनिया के कई देशों ने हाउसिंग प्रावलम्स को साल्व करने के लिए इस मनी का प्रयोग किया है, इंडस्ट्रि-यल प्रावलम्म को साल्व करने के लिए किया है या और कैसे भी इसका प्रयोग किया हो । मैं बाहता हं कि यह जो अरबों ग्रीर खरबों रूपया ब्लैकमनी के रूप में पड़ा हुआ है, उसका उपयोग होना चाहिए । उपयोग ही नहीं होना चाहिए बल्कि आगे भी इस तरह के पग उठाये जाने चाहियें जिससे ब्लैकमनी का किसी रूप में भी बनना बन्द हो जाय । यह भी ग्रापको ग्रपने धार्षिक कार्यक्रम में मिम्मलित करना चाहिये।

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एक बात बापको ग्रपने ग्राधिक कार्यक्रम में यह भी सम्मिलिन करनी चाहिये --- जैसा कि दुनिया के कई उन देशों ने किया है जो अपने को समाजवादी भी नहीं कहते । लेकिन व्यवहार में उन्होंने ग्रपनाया है । जितनी भी आयिक असमानता है, खासतौर पर सरकारी कर्मचारियों में और बेननभोगियों में उन्होंने यह किया है कि उनके बीच में 1 ग्रीर 20 का श्रन्तर नहीं होगा । आप एक और बीस का करें, एक और पन्द्रह का करें, एक और दस का करें, यह धापका काम है : लेकिन मेरा जलना यह है कि आधिक कार्यक्रम में इस प्रकार की योजना सम्मिलित की जा सकती है।

ग्रापने गांव में किसान की जमीन के लिए सीलिंग लाग कर दी है और ब्रब शहरी सम्पत्ति पर लाग करने जा रहे हैं। लेकिन मेरा कहना देश के प्रधान मंत्री जी से यह है कि जो हमारे देश में मिनिस्टरों की जो फीज है, उस पर भी सीलिय होनी चाहिये । यह जो इतनी बड़ी लम्बी फीज है और इन पर जो इतना बढ़ा भारी सरकारी खर्चा हो रहा है, उस पर भी हमें सीलिय लगानी चाहिए । ब्रिटिश शासन में जब देश का विभा-जन नहीं हुआ था, रंगुन से लेकर द्वारिका तक श्रीर पेणावर से लेकर कन्याकुमारी तक, सारे हिन्दुस्तान में उस समय पांच मिनिस्टर थे ग्रीर कहीं भी कोई पत्ता हिलता था तो दिल्ली में पता हो जाता था । आज हमारे देश में मिनिस्टरों की इतनी बड़ी फीज है और उसके पक्चात भी जब हम हाउस के अन्दर कोई सवाल करते हैं और मिनिस्टर जवाब देने के लिए खड़े होते हैं तो जवाब नही मिल पाता हैं ग्रीर ग्राफिसर गैलरी की ग्रीर देखते हैं जहां से झट श्राफिसर कागज लिखकर भेजते हैं । मेरा कहना यह है कि यह जो सीलिय आप और चीजों पर लागू कर रहे हैं, उसे सरकारी खर्चे पर भी लागू

करना चाहिये । किम तरह से सरकारी खर्चा कम हो सके । इन सब को ग्राप ग्रपने ग्राधिक कार्यक्रम में सम्मिलित करें।

एक बात से मैं बहुत प्रसन्न हुं ग्रीर मैं यह चाहता हूं कि इस बात पर ग्रौर विचार करना चाहिये । संसद को ही विचार नहीं करना चाहिये बल्कि पूरे देश को विचार करना चाहिये । श्रापातकालीन स्थिति लागू होने के बाद कहीं प्रधान मंत्री जी के मूंह से एक वाक्य निकला धौर मैंने उस वाक्य को ध्यान-पूर्वक पहा । मैं चाहता हूं कि इस बात को सहज में ही न लिया जाय बल्कि इसको गम्भीरता पूर्वक लिया जाना चाहिये । मैं उन सदस्यों में से हं जो ब्राज से नहीं बल्कि श्राठ दम वर्षों से इस बात का भी प्रयास कर रहे हैं। इस देश में जितने अधिक राजनीतिक दल होंगे उतना प्रजातन्त्र के लिए ग्रभिशाप रहेंगे। लेकिन धगर राजनीतिक दल निकट भाना चाहते हैं तो सत्तारूढ दल द:खी क्यों होता है । कभी-कभी कोई कहता है--समझ में नहीं ग्राता है--कि एक्सट्रीम राइटिस्ट श्रौर एक्सट्रीम लैफटिस्ट, ये दोनों कैसे मिल रहे हैं । ध्रगर एक्सट्रीम राइटिस्ट भ्रौर एक्सटीम लैफटिस्ट मिलकर किसी तीसरे रास्ते पर आ रहे हैं तो इसमें आपको खर्छी होनी चाहिये दु:खी नहीं होना ब्राप इससे दुःखी क्यों हैं ? ब्रगर कोई एक्स-स्ट्रीम राइट से हट रहा है या एक्स्ट्रीम लेफट से हट रहा है, राष्ट्रीय धारा में जाना चाहता है तो इसकी ग्रालोचना करने की क्या ग्रावश्यकता है? इस पर तो प्रसन्नता व्यक्त करने की स्रावश्यकता है, हमें इस बात के लिये प्रयत्न करना चाहिये। मैंने कई देशों में देखा है विशेषकर अर्मनी में मैंने देखा है कि 5 प्रतिशत से कम मत जिन पार्टियों को प्राप्त होते हैं वे रिकगनाइज्ड पार्टी नही मानी जातीं । इस प्रकार का रास्ता निकलना चाहिए जिससे देश में राजनीतिक दल कम से कम हों। अगर देश में दो या तीन राजनीतिक दल होंगे तो प्राए-दिन छोटे नारे, छोटे प्रदर्शनों की धाव-भ्यकता नहीं रहेगी । दूसरे देशों में दो-तीन राज-नीतिक दल होते हैं तो बड़ी गम्भीरता से सिद्धान्तों [श्री प्रकाशवीर शास्त्री]

को लेकर काम करते हैं 👔 कैसे ूँयह परिस्थिति यहां भ्राये इसकां हमें मिल कर सोचना चाहिये । यह वर्तमान राजनीतिक दलों के सामने ही नहीं देश के सामने एक चुनौती आयी है। ध्रगर इस द्यापातकालीन स्थिति में से कोई रास्ता इसके लिये निकल धाये तो में समझंगा कि बराई में भी भलाई का जन्म हुआ है धीर उसको देखा कर मझे बड़ी ख़शी होगी।

यहां पर उमाणंकर दीक्षित, श्री ब्रह्मनन्द रेहडी और कमलापति विषाठी तीनों बैठे हैं । इस आपातकालीन स्थिति का एक लाभ यह उठा सकते हैं कि जितने विवाद देश में चले रहे हैं 27 वर्षों से उन्हें म्लझा लें। जैसे नदी-जल दिवाद है, देण में 105 नदियों के विवाद चल रहे हैं. जिनमें 13-14 वडे विवाद हैं । उनमें ऐसे-ऐसे विवाद भी हैं जिनके हल न होने से इस अभागे गरीब देण को एक करोड़ रुपए प्रति दिन की हानि हो रही है । इस ग्रापातकालीन स्थिति का लाभ उटाकर अगर श्राप नदी जल-वित्रादों को सुलझा दें हो मैं समझता हूं कि देश के लिये आप एक मुनहरा पग उठायेंगे । इसके साथ ही मैं चाहंगा कि इस बापातकालीन स्थिति का लाभ उठा कर बेलगाम धौर चंडीनढ़ की समस्याओं का भी समाधान कर देंगे तो आप बड़ा सजब्त कदम उठायेंगे । झापको सोचना चाहिए और इस दिशा में काम करना चाहिये।

जहां तक इस देश के यवकों और छात्रों का सम्बन्ध है. इस स्थिति के बाद से फालों के अन्दर भी, खासकर उत्तर भारत के छाबों के बन्दर गम्भीरता बाती प्रारम्भ हुई है। दक्षिण भारत के छात्रों की बात में नहीं कहता हं, दक्षिण भारत के छालों की में पहले से जानता हूं । जब यूनियन पञ्जिक सर-विस कमीणन के एक सदस्य से यह बात सुनने को मिली तो बड़ा दुःख हुद्या कि दक्षिण भारत के छाल तो ग्रपनी योग्यता के ग्राधार पर भागे भाते हैं और उत्तर भारत के छात्रों को उनका कोटा पूरा करने के लिए उत्तीणं करना पड़ता है। कुछ दिनों से हल्के रास्तों पर वह चल पड़े थे । इसके लिए आप क्या कुछ करेंगे, यह आपके

देखने की बात है। मैं सुझाब के तौर पर एक बात कहना चाहता हं-कह नहीं मकता कि ग्राप कहां तक इस काम को कर पायेंगे-कि छावों के कालेओं और विश्वविद्यालयों में जो यनियन होती हैं उनकी सदस्यता वैकल्पिक बना दीजिये । क्योंकि मैं जानना हं कि 95 प्रतिशत छाद्र पढ़ना चाहते हैं लेकिन 5 प्रतिशत छात्र ऐसे होते हैं जो 95 प्रतिज्ञत के भाग्य से खिलवाड करते हैं । इस स्थिति का लाभ उठाकर आप इस काम की भी कर सकते हैं।

of Proclamation of

Emergency

एक बात मैं उन सरकारी कर्मचारियों के सम्बन्ध में नहीं कहंगा जो भागते-भागने दक्तरों में पहुंचते हैं तो चित्र अधरा रह जायना । स्नात मैंने समाचार पत्नों में पढ़ा कि एक ब्रादमी को दपतर 10 बजे पहुंचना था, बस छट गई, वह लाइन छोड़ कर बस पकड़ने के लिये दौड़ा, लेकिन वस का इंडा हाथ से छट जाने में उसके हाथ-पैर ट्ट गये । हाथ-पैर ट्टनेकी बात उसके मंत से नहीं निकली, उसके मह से केवल यही निकला ''हाय ! मैं लेट हो गया"। यह समाचारपत्नी के अन्दर ब्राया है। तो मैं चाहता हं कि जितने भी सरकारी कर्मचारी हैं उनको यदि बाप चाहते हैं कि ठीक 10 बजे काम करना प्रारम्भ करें तो जिन-जिन कोलीनियों से सरकारी कर्मचारी आते हैं वहां यातायान की मुविधाएं इननी मुलभ कर देनी चाहिएँ कि किसी कर्मचारी को सवह 8 वजे से लाइन में न खड़ा होना पड़े । मैं मरकारी कर्मचारियों के लिये ही नहीं कहता हं, दिल्ली के नागरिकों के लिए भी कहना चाहता है कि ऐसा कर देना चाहिये कि ग्रगर बस स्टैंड पर 10 मिनट से ज्यादा कोई भ्रादमी खड़ा मिलेगा, उसको बस नहीं मिली तो टांसपोर्ट अधिकारी को दंड दिया जायगा । साप प्राइवेट बनों को लगाइये, अपनी वसों को लगाइये, ----- ग्रगर आप कर्म-चारियों को ठीक 10 बजे दफ्तर पहुंचाना चाहते हैं तो उनको साधन दीजिये ताकि वे 10 बजे पहुंच कर अपना काम प्रारम्भ कर दें । उनके लिये यह तो सम्भव है नहीं कि रोज टैक्सी लेकर भागें और 10 बजे हाजिर हों इस दिशा में भी श्राष्को सोचना चाहिये ।

अंतिम बात जिस को कह कर मैं बैठ जाना चाहता हूं वह है उन लोगों के बारे कि जिन के द्वारा सर्वैध विदेशी धन स्रपने देश में आ रहा है। पहले यह धन राजनीतिक दलों की ग्राता था । हो सकता है कि ग्रब भी कुछ राज-नीतिक दलों को प्रत्यक्ष रूप से या अप्रत्यक्ष रूप से यह बाता हो । लेकिन उपसभापति जी, में विशेष रूप से कहना चाहता हं कि ग्राज करोडों श्रीर झरबों की संख्या में यह विदेशी धन देश के धार्मिक संगटनों को ग्रा रहा है। मैं चाहता हं कि गह मंत्रालय इस बान की जांच करे कि देश के धार्मिक संगठनों को जो यह करोड़ों श्रीर धरवों की संख्या में यह विदेशी धन ग्रा रहा है वह क्यों भ्रा रहा है और कहां से भ्रा रहा है। लखनऊ की सड़कों पर एक बड़े नेता का नाम ले कर तमाम गालियां लिखी हुई हैं। ब्राज हिन्दस्तान के प्रजातन्त्र का मजाक उड रहा है, संविधान का मजाक उड़ रहा है। कहाँ से यह पैसा उन को मिला जनता के पास दो इतना पैसा नहीं है कि वह उनको दे सके । तो यह जो विदेशी धन राजनीतिक संगठनों को या धार्मिक संगठनों को आता है या किसी को भी आता हो इस की उच्चस्तरीय जांच होनी चाहिए और द्याप इन दरवाजों को बंद कीजिए बरना ओ लाभ आप प्राप्त करना चाहते हैं इस देश के विकास के कार्यक्रम की दिशा वह ग्राप प्राप्त नहीं कर पार्थेगे ।

श्रंत में एक बात श्रीर कह कर में बैठ रहा हूं। याप ने जिन परिम्यितियों में इस ब्रह्मास्त्र का प्रयोग किया, मेरा ऐसा श्रनुमान है कि कानून की श्रीर धारायें हो सकती थीं कि जिन के द्वारा विना इस ब्रह्मास्त्र के प्रयोग के ही आप इन परिस्थितियों पर श्रधिकार श्रीर नियंत्रण प्राप्त कर सकते थे, लेकिन मैं नहीं कह सकता कि कौन मिल्ल इस सलाह को देने बाले । प्रधान मंत्री जी के संबंध में मेरी निज्यित राय है कि कोई भी महत्वपूर्ण निजय लेते समय वे श्रपने मस्तिष्क का उपयोग श्रधिक करती हैं। किन्तु इस निजय को लेते समय उन्होंने किसी से राय न ली हो,

इतना बड़ा निर्णय लेते समय उन्होंने किसी से पूछा नहा, ऐसा में नहीं मानता । लेकिन जिन लोगों ने प्रधान मंत्रों जी को प्रापातकालीन स्थिति लागू कर के स्थिति पर नियंद्यण करने की राय थी, उन्होंने प्रधान मंत्री जी के साथ अन्याय किया ॥ इन अन्दों के साथ में इस प्रस्ताव का विरोध करता है और इस से अपनी असहमति व्यक्त करता है औ

SHRI HARSH DEO MALAVIYA: We have just now been regaled to a highly Mahatmic speech by a gentleman who chooses to oppose the Resolution and yet I support the Emergency. It was a speech of a fence sitter. Actually behind his speech and behind his perorations in support of the many measures taken by the Government, I could see the language of reaction to which I shall come later. The tone and his statements are exactly the statements which are being made by the most reactionary sections of Indian society and foreign reaction. I shall come to it later.

[The Vice-Chairman (Shri V. B. Kaju) in the ChairJ

The hon. Home Minister in his detailed speech has given a very thorough analysis ! of the circumstances which led to the proclamation of the emergency. It has been a very thorough and detailed analysis. He has lightened our burden. What follows essentially is that a hotch-potch set of leaders ranging from Piloo Mody, Rajnarain, Charan Singh and led by Jayaprakash Narayan had combined together to set the country on fire. This is a hard fact which we have to realise. They were actively engaged in sabotaging our production. They were actively engaged in procurement defeating our food programmes. They were spreading disaffection and violence among the college students. They were openly calling upon the Army and the Police to revolt. No Government could tolerate such state of affairs. In fact our feeling honestly is that we tolerated them too long and what was done today should have been done two years before and then the country would have been spared of many other difficulties

[Shri Harsh Deo Malaviya]

What is interesting is to keep certain facts in mind. The R.S.S. office was raided in Jhandewala. Inside the office in a secret and subterranean room, the Police found a number of swords, and any number of weapons. And, Sir, what is more interesting is that there were US cartridges there, cartridges with US markings. These guns, these cartridges, these swords, etc. were not there for public display; but they were meant for something else. Then, there is another interesting thing which we have to bear in mind and it is that the Naxalites, who have been fighting our forces, who have been killing our people and, of course, who had to be crushed by our own forces, have also been using the US weapons and the US cartridges. How come this? Then, the gentleman on the opposite just now singing Hosannas to the unity of the extreme right and the extreme left and he was also asking if both the extreme left and the extreme right could come together, what was the harm in it? Well, Sir, it is dangerous. If the extreme right and the extreme left come together, then there is something behind it, there is some story behind it and it is clearly a proof of foreign links.

Sir, some time ago, after the Allahabad judgment, quite a few of us received a circular letter, a cyclostyled letter, signed by a certain Congress Forum for Justice and Democracy. Nobody has ever heard of such a forum. I do not have a copy of the letter. But it was arguing that Mrs. Indira Gandhi was playing the dictator, she was defying the law, she was imposing herself against law, against the court and against justice and so on. Then it said that it is not that Mrs. Gandhi is not indispensable. It also said, "Sorry, honey . . . ". This expression is not used even in Britain in any decent circle or in any other English-speaking country. This is an exclusively yankee contribution to Western culture.

Now, this reveals the hands behind this circular and if I may be permitted to say,

I charge—I would not name the persons that some members of this House who are behind the prison bars today were keeping in touch with one Mr. William Grim-sley, Second Secretary of the US Embassy and I hope our Home Minister knows about it. J will not name those persons. But there have been definite links and the American Embassy and the CIA have been interfering in our affairs inside the country. Sir, there is a book recently published, "Inside the company: C.I.A. Diary", written by one Philip Agee. This man was a CIA operator in the Latin American countries for about ten years. Now, probably, he got disillusioned as he says in I he book and he wrote a book about the Latin American countries like Ecuador, etc. In this book, are mentioned CIA operators who were engaged in Latin America in upsetting the governments there. Some of the names mentioned in the book are known and some of them are here today and one of them is the top CIA operator, one Mr. Paul Dillon, who is now the Counsellor or the First Secretary in the US Embassy. Yes he is here.

SHRI N. G. GORAY: Why don't you throw him out?

SHRI HARSH DEO MALAVIYA: This question you better ask when you speak. Sir, how is it that our country and our Prime Minister have drawn the attention of the US in the context of its global plans? It is because of our policy, our approach, our independent stand, our policy to build democratic traditions, our policy to build a socialist society in India, our policy of peace and friendship with the Soviet Union, our policy of support to the freedom movements, whether it is in the Portuguese colonies in Africa or elsewhere, our opposition to the US bases in Asia, in Diego Garcia and our support to Vietnam,

etc. But India does influence lots 4 P.M. of countries in Asia and Africa. So our country has be«n a thorn

in the eyes of USA—not *from* now, for quite some time. I won't go into all those details. That is why they are always interested somehow to do something to upset the balance of things in India.

What is interesting, what is mortifying, Sir, if 1 may say so, and what is bewildering is the fact that in India today there is a collusion between the Peking agents and the CIA. 1 am not quoting from any secret information I am referring to certain newspaper reports which 1 have read. There have been coming to India agents from Peking and meeting Naxalites and others. Very recently, one person—he is called Girdhari Lai Takkar-came to India from Peking early this year. He calls himself a leader of the leftist movement in Britain. He calls himself a leader of the Forward Bloc in India. But he is practically at the service of Peking. He has visited Peking a number of times. He gets instructions from them. He gets armaments from them. He is trained in subversive methods. This Oirdhari Lai came to India and said that he wanted to unite what he called the 'third world forces" in India on the basis of a common platform and common programme. In his list of "third-world forces" in India are included pro-Maoist Naxalites as distinct from pro-Lin type Naxalites. Out of the 26 organizations banned, 8 or 10 are Naxalite. Besides this, Girdhari Lai also contacted some leaders of the 'great' Revolutionary party of Dr. Mathew Kurian, the CPI-M, and they are together. It is funny. It is strange that these things we do not know, but these appeared in the 'Christian Science Monitor' of U.S.A. In the 'Christian Science Monitor' such things appear about the supposed rebellion in north-eastern India, in Mizoram and Nagaland and Peking's guidance to the pro-Maoist Naxa-lities in India. It is very funny and very interesting.

Sir, in these days very many of us are getting some secret circulars, cyclostyled circulars. They are under different names. One is dated 19th July received by us the other day supposed to be issued by the Lok 20 RSS/75—5

Sangharsh Samiti. Now this is the document. If you read it, well, it would be very difficult for anybody with a sence of decency to hold his patience. I am not going to read the whole of it. 1 won't like to waste the time of the House. But it says:

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"Indira Gandhi is like the queen bee which kills the drones . . . "

Then it says:

"Shri Rajnarain . . . "

whose performance we very well know and we are happy that he is not here to disturb the House as usually he does. It says:

"Shri Rajnarain is a grass-root socialist, more dedicated to socialism than all the Indira camp put together, and now after proving that Indira is corrupt has been consigned to dungeons ..."

Weil, 1 am sorry for that, such kind of language does not behove any decent person. I would like to proclaim that even all the leaders of the Opposition rolled 20 times would be no match for our Prime Minister.

This Lok Sangharsha Samiti's Letter has the gumption to deny that R. S. S. had any role in the murder of Mahatma Gandhi. It says that R.S.S. had nothing to do with it. They want to re-write history. They say that Indira Gandhi is tolling blatant lies, Indira Gandhi threatened the staff of the Allahabad High Court, Indira Gandhi transferred the Home Secretary and certain other officers and there are all kinds of lies which are sought to be propagated.

I happened to meet a foreign diplomat in Malcha Marg the other day. He told me that a certain boy came running on a cycle and threw envelopes containing cyclostyled material on a yellow piece of paper into various diplomatic houses. The contents were that Indira Gandhi is selling India to Soviet Union and communists have infiltrated into the Congress, the things about which our friend Mr Prakash

[Shri Harsh Deo Malaviyaj]

Veer Shastri warned us. This paper was in the same tone and had the same arguments. It said that democracy is threatened, everything has gone to dogs, people have to rise in revolt, etc. if India is to be saved. It was in the language used by Dr. Mathew Kurian that Parliament has been reduced to a farce. democracy has been murdered, Indira Gandhi has butchered democracy and that there is a consistent efforts to undermine democracy. It contained charges against Indira Gandhi, against us and against the Congress Party. It is very in teresting to note that the tone is the same. (Time bell rings) The tone is the same which was used by Shri Prakash Veei Shastri or Dr. Mathew Kurian. Here is a documentation of certain comments which appeared in the West German press such as Munchner Merkur, Frankfurter Allge-meine Zeitting. Welt am Sonntag, Der Spiegal and Frankfurter Rundschau. What do they write? With your permission, I will just read out certain passages.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Your time is over. Please take only two or three minutes more.

SHRI HARSH DEO MALAVIYA: Here is a quotation:

"Father Nehru had censured the world, preached reforms and searched for power. His daughter Indira has fulfilled the paternal legacy.

Legions of Indian politicians regarded this woman in a country of men only as a plaything. They were wrong. The woman turned out to be a queen-bee attracting drones only to repudiate them.'

Another quotation:

"The disproportionality of means has catapulted Indira Gandhi to a point of hardly a return. The charisma of Nehru's daughter has suffered ugly cracks which will be difficult to be brushed over again."

Yet another:

"Obviously, she cannot imagine someone else governing India. Her style ol governing which has already been authoritarian now assumes even dictatorial forms. Only a small step-and the last remainders of Indian demociacy are gone. Indira's father Jawaharlal Ne-hru would veil his head if he could sec how his daughter handles his legacy."

of Proclamation of

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And another:

"Bharat Mata-the 'Mother of India', this is how the 57-year old daughter of the Late Premier Nehru is called. But this word has been coined in a propaganda laboratory, in reality only her father was admired—his daughter is being feared for her arrogance, political cleverness and quest for power.'

It goes on like that. (Time bell rings). This is very strange. 1 entirely agree with Shri Bhupesh Gupta that as against this, the whole of non-aligned world-Cairo, Syria, Iraq and Tanzania-and the countries of the socialist world have supported India and as always, in this hour of crisis also, the Soviet Union has given us their support. I have a quotation here from Pravada and Sovetakaya Rossia. They completely see the justification for the economic programme which has been given by Prime Minister Indira Gandhi.

Sir, there are certain things about Shri Jayaprakash. I would not take much of your time but with your kind permission I would like to read one very nice quotation . . .

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Make it your last point.

SHRI HARSH DEO MALAVIYA: In 1940, Sir, I was in Deoli detention camp. Hon. Dr. Z. A. Ahmad was there and Shri layaprakash was also there. Smt. Prabha-vati, his wife, went to see him. He wanted her "to smuggle out a paper. She was a great Gandhian. She said, "I do not do

so. This is against the Gandhian principles." And that paper was caught by the British Government. It was the famous Deoli letter in which Mr, Jayapraksh Narayan, as early as 1940, advocated political dacoity and even murder. It was before the 1942 Movement. I have got the details but I have no time to narrate them. It is a notorious letter. And Mahatma Gandhi expressed his severest condemnation at the method advocated by Jayapra-kash Narayan. Then, Sir, recently he went to the RSS gathering. The RSS murdered Gandhi. And when Jayaprakash Narayan began his Bihar movement, he said that his view was to finish Mahatma Gandhi's unfinished revolution. He was to finish Mahatma Gandhi's unfinished revolution with the help of those who murdered Gandhi. It is a contradiction in terms.

Lastly, Sir, I would just read a quotation from a letter from Sardar Patel to Pauditji about JP. He wrote on June 15, 1948, and I quote:

"I would not have troubled you with this letter had it not been that you have been publicly praising him . . . " That is IP. "... I feel that such irresponsible utterances and embarrassing attitude on his part hardly justify any failh in him. I have all along been of the view that if the future is in the hands of men like JP, it would probably be the most unfortunate circumstance. Recent events and his attitude after Gandhiji's death bear out this view and I sincerely feel that it is time he was pulled up . . . '

Now, Sir I want to say . . .

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Make it the last sentence.

SHRI HARSH DEO MALAVIYA: Sir, the whole nation has welcomed this Emergency. Those who have eyes can see. Those who choose to . . .

DR. K. MATHEW KURIAN: This is the third sentence!

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SHRI HARSH DEO MALAVIYA: You are very fond of the music of your voice Dr Kurian. But we are not quite so fond of it.

Sir, the fact of the matter is, those who have eyes should have seen that one million people came to Delhi on the 20th June. They came in waves. Poor people, agricultural labour, hungry people, oppressed people, they all came. And the Congress still represents the best in the Indian society. And, Sir, as you said in your speech, India's destiny is linked with the destiny of Congress. Congress is the mother of all parties. Minus the Congress, India would not have been what it is today. And we have decided to fight reaction. We gave it too long a rope. It is a hydra-headed monster, coming out in different forms, combining together all sorts of people, poor hungry people, frustrated people, even madcaps. But it is ultimately the voice of reaction, a hydra-headed monster. Under the leadership of our respected and beloved Prime Minister Mrs. Gandhi, we have decided to fight this reaction. We shall fight it out and fight it out to the finish and fulfil our target of achieving an India of the dreams of Mahatma Gandhi and Jawaharlal Nehru. Thank you,

SHRI S. MARISWAMY: Sir, I heard the uninterrupted and very inspiring speech of my good friend, Mr. Bhupesh Gupta, for about 45 minutes. Out of the 45 minutes that he spoke, he would have spent more than 20 minutes on America and the CI.A. activities in India. Sir, even though I look modern as you are-rather you look better than me, but in my heart of hearts, I am a villager »nd am reminded of a village story.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): I was thinking that you are more modern than me.

SHRI S. S. MARISWAMY: It is not a story, it is a real happening, Sir. There was a youngster in a village who was one day, seen .crying brinjal, brinjal and running in the streets. in a way that really ncronlookers. He was caught hold of and taken to an allopathic doctor. The doctor examined the youngster but said that he could not cure him. He was then taken to a psychiatrist. He said that he must keep him under observation for a month but he could- not also cure him. One day while the boy was crying brinjal, brinjal in the- street, a village old man was coming from the opposite side. He just went to the gathering and enquired what the matter was, When he was told the story, he coolly went to the nearby field, plucked one brinjal, gave it to- the youngster to eat and then the trouble was over.

Sir, I am here for the last 11 years. Whenever my friend, Shri Bhupesh Gupta, gets up to speak on anything, whether it is an internal affairs pr a foreign affair or a Faridabad affair or- whatever affair it is, •he immediately goes to C.I.A. and America and sees American hand as the boy was seeing all "around him brinjal. Sir, the best way to cure him is that you may, in your wisdom, select a handful of people to constitute a committee which may include Shri Bhupesh Gupta and in which I may also be included, and we will go to America and we will fix up a girl or a lady and get him married. Then only the trouble will be over. Otherwise, this problem will continue.

DR. K. MATHEW KURIAN: Very kind to him. You are a married man.

SHRI S. S. MARISWAMY: Since he is an eligible bachelor, matrimony must take place. Then only he will be rid of the C. I. A.

Then, Sir, coming to the subject, I want to make it very clear that we are opposed to this emergency but not to the P.M. as a person. As a matter of fact, you know very well, Sir, that the D. M. K. Party has stood by her as a rock of Gibralter whenever there,, was a crisis which she was facing. Ypu remember, Sir, in the year 1969-70, the very foundation of the Congress Party was shaking and the

[Shri S. ft- Mariswamy] plexed the D. M- K. came in a very big way to lend their support. Suppose ten D. M. K. Party M. Ps. had not voted their support, suppose 20 D. M. K. Party M. L. As. had not lent their support, the entire history of India would have taken a turn, which my friend, Mr. Bhupesh Gupta, would not like to be told. But, he will agree with me that we came in a very big way to lend our support. Therefore, Sir, we have got nothing against her personally. We have only admiration for her. As a matter of fact, a couple of years ago, if I remember correctly, my Chief Minister, myself and a few other colleagues like Mr. Kamalanathan, went to Allahabad. We went to the Anand Bhavan. We were taken round the place. They showed us the place where the last meeting of the Working Committee had taken place. That was the last Working Committee meeting which was attended by Motilalji. Motilalji was ill at that time. They wanted to fix a venue for the meeting and Mahatma Gandhi told them that Motilalji was anxious to know what is happening to the Congress and to the country and so let the meeting of the Working Committee be held at Anand Bhavan, very near to him. He attended on him and nursed him and when Motilal passed away he said that he had become a widower. When I narrated this thing to my Chief Minister, he was visibly moved and he was so much impressed with the way in which the things were happening at Anand Bhavan. I told him thai every stone, every grain in the stone in Anand Bhavan would tell the story of the Indian Independence movement.

> In the same 'nanner, a couple of years ago I went abroad. I was in Rome. Mrs. Gandhi was passing through Rome to go to Stockholm. Our officer at the Indian Embassy in Rome extended to me a pass.

> I did not want to go there and trouble her. She was addressing a press conference at the airport and many correspondents went there out of whom I met half a

dozen. They were all praise for her. They said she is a real democrat, true daughter of the great roan, Javvaharlal NcL.u, etc., eic. The next day all the papers of Rome were full of the pictures of Mrs. Gandhi, her interview, etc. Because I do not know Italian, I had it translated through somebody, and I was very happy to note thai she had captured the imagination and admiration of the people of Rome. That was the image she was building up. But what has happened now? The things that had taken place in the last two weeks have really shattered the image of India. This is our honest view.

We are living in a democracy and so we must voice our differences. Supposing we do not voice our differences, then either we have become snobs or cheats. So we must speak out what we feel in the matter.

So far as our relationship with Mr. Morarji Desai and Mr. Jayaprakash Narayan is concerned, you know it very well. As a matter of fact, when Morarji-bhai was in power, he was our worst enemy. He never spared his opponents. As a matter of fact, he was very critical of us and we also were critical of him and there is no love lost between us. As regards Mr. Jayaprakash Narayan, this House must know that many a time I have spoken here about JP's movement in Bihar and I never associated myself with his demand for dissolution of a legally elected Assembly. But as a man I have my admiration for him, my reaped for him and I cannot say a word against his patriotism or the amount of sacrifice he made for the country's cause. If I do that. I will be simply trying to play to the Congress gallery, not the public gallery, and I will be out to get something out of them. Otherwise no sane man would doubt the bona fides, honesty and integrity of IP in this respect.

What have they done? Why has this emergency been clamped on this country? If you go through the Constituent Assembly records, you will find how this emergency was introduced. Sir Alladi Krishna-

swamy Iyer, on behalf of the Drafting Committee in the Constituent Assembly, when the effect of a proclamation of emergency on fundamental rights was being discussed, had said:—

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"We are envisaging a situation threatened by war, in a country with multitudinous people, with possibly divided loyalties, though technically they may be citizens of India. We trust that the time will come when the citizens of India will not look to far off countries but we cannot proceed on the footing that in regard to all citizens of this country their loyalty is assured. Freedom of speech may be used for the purpose of endangering the State and resulting in crippling all the resources of the country."

This was the real test he put forth and he wanted the Emergency Bill to be passed.

What is the external threat we are facing now? I am asking a simple question. Has Pakistan invaded our country or has China sent two divisions of army to our eastern borders? What has happened to the country? We signed an agieement at Simla with Bhutto. And for the last few years our people in the South Block are very happy that they see a ray of smile on the face of Mao Tsetung and also they see a twitch of the lips of Chou En-lai whenever he sees our Indian ambassador or Indian people. So we are quite happy with our present relationship with Peking. And what danger has come now? I am an innocent man. Let the other side answer my question.

They say JP has made inflammatory speeches. My good friend, Mr. Bhupesh Gupta took out *Hindustan Times* or *Deccan Herald* and quoted a passage from Jayaprakash Narayan. I listened to it very carefully. To my knowledge, if that statement is correct, he can be hauled up by the ordinary lav; of the country and made to stand in the dock. Why don't you do that? He himself has challenged. "Put me in the dock. 1 will answer it". He said

[Shri S. S. Mariswamy]

"Don't obey illegal orders". He has said it. What is wrong in that? Supposing my friend who is in the army tells me "My captain has asked me to do this and that".

Suppose he says that it is illegal an.i he won't to that, will he be put behind the bars? Will he be prosecuted under the Emergency Act and put in detention? This is a really fantastic theory. We cannot subscribe to that and no sane man would agree to this.

Dr. Ambedkar, when he was moving the D.I.R; said that if a man is put behind the bar, the reasons for it will be given to him as early as possible, that is within 24 hours he will be given reasons for which he has been put behind the bar. In those days there wis Jawaharlal Nehru. In those days there were other leaders. They remembered very well what amount of difficulty they had to face when they opposed the British. So they ware tolerant. The present generation has forgotten our struggle with the British and they are mostly guiding our Prime Minister in this matter. 1 am afraid this is my honest opinion. She should have sought the help and guidance of elderly people win have participated in the Congres movement and who joined the Congress in the pre-Independence days, and not of thes; latest recruits who nave gone there lik,-the Troan horse. They are misleading the Madam, Mrs. Gandhi. This is my honest opinion. And I do not mind anybody mistaking it.

Now, Press censorship has been introduced. It is a long history. If you would recollect the struggle tor independence and about the pressures we had to put up with the British, there are a hundred and one brilliant stories—B. G. Horiman, S. A. Brelvi. SadaiMi.d and a numbv-' of other eminent writers. We had a Ionu war with the British to get this kind of freedom. That is why at one time, abcul the Press Pt. Nehru siid:

"I would rather have a completely free Press with ail the dangers involved in the wrong use of that freedom than a suppressed or regulated Fiess."

This is the statement given by no other person than Jawaharlal Nehru. And I want this to be put on record and give' to Mrs. Gandhi and also her other colleagues sitting over there ... (Interruption.) This is what Jawaharlal Nehru had written. During his lifetime, I have seen with my own eyes, some Anglo-Indii n papers and English papers carried scurrilous attack on him. They called him names. They attributed motives to him. During the jeep scandal by Krishna Menon and Mundhra affair how many columns were written against Pt. Jawahai-lal Nehru himself? But he did not ban a single paper. I know this. I am a Journalist. Now if I write something, any I supposed to take it to a 'chhotta' bureaucrat and stand before him and ask him to go through my writing? I can understand of you ask me to submit to a senior editor. But am I to go to an ordinary fellow who does not know even the A, B, C of Journalism and submit it to him? Are we iiving in free India- India which fought with the British for 150 years to win its independence, not a country that has been given freedom like the Portuguese Government as a gift on a platter? We fought every inch for the freedom of speech and freedom of writing, etc. But what is the stage we arc facing today?

Sir, our country, as you know, is a very peculiar country. Our public are not very alert and vigilant as you find people in England. Suppose in the UK, emergency were clamped in normal peace time, the Britishers would have risen as one man and thrown the Government into the Thames. But, unfortunately, that vigilance is not available here. Hers that vigilance is lacking.

But now you have curbed the press also. Then how do you judge the

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general public opinion? I am putting a particular question. In U. K. they too have diflerent regulations. They call it DORA; we call it DIR. If a person is arrested, he is put behind the bars. In 24 hours, he must be given the reasons for it and he must be given the amount of freedom that he can enjoy in jail, and also what are his rights in prison. His petition is immediately reviewed within 48 hours, and at the most he can be put behind the bars for not more than cix months. That could happen at the time if the Second World War. And the total number of persons detained during war was not more than 100 or so. Now whi-t is the figure? Would my good friend Mr. Brahmananda Reddi give the figure as to how many people have been put behind the bars? In my honest opinion, it may be 3000 to 4000. That is the least. I think I am correct. It m.iy be much more. In the Second World War, Britain was fighting for its lifebombs were falling or London and other places had been razed to the ground. Under DORA, 100 and odd people wer* arrested. And what has happened to this country? And they say they made inflamatory speeches. I read for your information how inflamatory speeches are dealt with in America. In America, if a man asks the Army to revolt, he is imm~-diately hauled up not for instigating the people but the Army, and he is asked to give his reasons for this. There is a judicial Committee which reviews these reasons. If the reasons are good reasons. he is let off immediately. That amount of freedom is there. Suooose my son is in the Army. He comes and tells me that he is asked to do something illegal. Then I would tell him: 'Disobey'. Then I have a right to tell him that, I do not think I am committing a sin. In the same manner, if illegal orders are given, I can say: 'Don't obey'.

Sir, when you were speaking there you said the Congress Party is the mother of all parties of India. I am 100 per cent in agreement with that. Who started

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the satyagraha? Who asked the people to come out of schools and colleges anl also circulate some of the cyclostylei things, as my friend Mr. Malaviya was saying ? I am a left-hander. I would have written 1001 pamphlets during 1942-43. I am proud of it. *But* when you gag *me*. what is the outlet for me ?

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AN HON'BLE MEMBER : That is a different matter.

SHRI S. S. MARISWAMY: That is what I am trying to say. Don't ttry to become bureaucratic. We fought again^pt the bureaucrats not because they were white in colour. Gandhiji made it ve~y clear. We were fighting against the bureaucracy because bureaucracy could not do good to the people.

If you gag the press, what will han-pen? All kinds of rumours will spread. My Chief Minister was addressing a public meeting in which he said, as an example, that one fellow was found vomit-ting; there was some black liquid coming. The other fellow went to the next street and said that man was vomitting a black liquid after black liquid. The third fellow said, that imn was vomitting crows after crows. That is the sort of rumour if freedom is not given. In England they do not have a situation of this sort.

And if the Government does anything wrong, the people are so alert there. But in America, they have a Constitution Tliey have sot a Bill of Rights where th", fundamental rights are guaranteed. Even there, Sir, if a man is arrested for gross violence of defence regulations and put behind the bars, the privilege of filing the Habeas Corpus Petition is not denied to him. He can file the Habeas Corpus Petition, in America. But her.;, can he file it to bring Morarji or J. P. before the court? That is completely taken away. This I am not able to understand.

About the so-called inflammatory speech, I read a passage from a speech which was

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delivered during the lifetime of Pandk Jawaharlal Nehru and which was delivered openly. It came in print also: "A Government is not always defeated only in the election. Sometimes there are oth"v ways too. I am not talking of bullets. In fact, it is the Government which is using bullets all the time but if hunger and the tvranny reach excessive heights, the Government may be changed by other means also. If these things are so bad that the Congress Party collects money by methods of terror as well a*. temptation, vitiates the people's rnind at the time of elections, twists the political debate and dishonestly cripples the Lok Sabha and State Assemblies, then oil11 volunteers should be prepared to lead the crowed to take over Secretariat, Parliament, Radio Station and armoury. I a.n being accused of propagating violence but if the only way to save ourselves from this cruel, inhuma"h and barbaric violence is that we take to organise violence, then I will be willingly taking to organise violence". This was the speech delivered in 1962 while Pandit Jawaharlal Nchm was alive when all the other leaders wrc alive and when the same draconht: measures were available. But the ma i who delivered this speech was not arrested. Why? The man who delivered the speech was Dr. Rammanohar Lohiu and he delivered it in the presence of Mr Nehru himself. He did not take any actioi. because he knew it was Rammanohar Lohia.

In the year 1918, the Congress Party appointed a committee to draft a Resolution on civil liberties. Again, after 10 years, in 1928, Jawaharlal Nehru himself was the chairman of the committee t(> draft another Resolution on civil liberties. At the Karachi Congress, a long resolution was passed about civil liberties. But now, where have ihey gone ? We have forgotten the history. Is it justifiable to bring this sort of thing? Is it justifiable. this hundred per cent blackout of news and gagging the press i Against how many

people all sorts ot strong arm methoJs have been used '? I heard some peoph saying that they are very happy and that the country has taken this as a blessing. You release the press for 10 days from these regulations, you release the press for 10 days from these censorship regulations and then see whether the country has taken it rightly or wrongly. As I told you, we are hundred per cent with Mrs. Gandhi in some of her socialistic theories and some of the reforms which she wants to bring about. As a matter of fact, out of the 20 point programme, for your information, Sir, we have already executed 15 or 16 points. Another 4 still remain to be implemented for want of funds. We have introduced prohibition. Your own party men went and said that if you do not introduce prohibition, we will go on dharna. As a result of this, we lost 56 crores of rupees. My good friend Mr. Brahmananda Reddy would know that in spile of the financial stringency, we were able to execute 16 point programme out of the 20 point programme, a long lime before. And as a matter of fact, another 4 points we are prepared to execute provided our good friend Mr. C. Subnimaniam helps. I do not find him now-a-days. What has happened to him? Where is he?

AN HONOURABLE MEMBER: He is under house arrest?

SHRI S. S. MARISWAMY: I do not know because things are happening in such a manner and I do not understand it at all. Now, if you take these arrest, the leaders were detained or arrested in the early hours of 26th. Then at 6 O' clock Cabinet meeting took place and then the President issued the Proclamation, putting the cart before the

You put the cart before the horse. Usually the proclamation should be issued after the Cabinet meeting. The Cabinet must meet fust and everything must come after that. Now, you have put the cart before the horse. The leaders were arrested. Then the Cabinet meeting was held and then the proclamation came out. I do not know

what has happened to Mr. Subramaniam. If you by any chance meet him, kindly recommend to him, on my behalf, to be a little liberal and give us some more money, so that we can finish the remaining of the twentypoint programme.

Sir my last point is this. I do not think I have taken too much time. Because Mr. Jayaprakash Narain had said that the Army should disobey any illegal order this action has been taken. As regards the RSS and the Anand Marg I confess my ignorance. 1 do not know much about them. They are hardly seen in Madras. There is no Anand Marg. There are only a handful of RSS people and I am not competent to speak about them. If they indulge in violence I am one with you in opposing them. I can give you one assurance on my behalf and on behalf of my party. If there is any threat to the life of Mrs. Gandhi take it from me that we are ready to lay down our lives to save Mrs. Indira Gandhi. We are ready to lay down our lives. We are second to none in defending the integrity of our country. Especially for saving Mrs. Gandhi's life, we will be the first persons to be sacrified. During Mahatma Gandhi's stay in South Africa, the whites gave a lot of trouble. There was one lady who braved all the troubles and turmoils. She came forward, stood by Mahatma Gandhi and laid down her life. Her name was Valli Ammal. She was from Madras and we are proud of her. We have got hundreds of Valli Ammals and hundreds of Murugans and Subramantanxs -not this Subramaniam to defend our Mrs. Indira Gandhi. If she has any more economic programme to be carried out, let her chalk it out and we will implement it. If Mr. Qureshi will give us a wagon I will put all the programmes in the wagon and take it to Madras and implement them. So, that is not the point.

Now, Sir, the point is we want to preserve the image of India and our democratic set-up and for that I bejj of Mrs. Gandhi to see that she lifts this emergency and also releases the leaders. Do

not send them to me. I am very par*' cuiar about it. I should like them to go to a court of law and answer the charges that you have framed. If the court does not give them punishment, well and good. If they give them punishment, it is also well and good. The point is by not givir.g them that freedom to appeal and by putting them in prison, you definitely spoil the image of Mrs. Gandhi. When I look at Mrs. Gandhi, I do not look at her as an individual. I see in her pandit Jawahar-lal Nehru. I see in her Motilal Nehru. I see in her the panorama of our independence struggle. Let us not spoil that good image. Let not the Hitler type of dictatorship inspire tear. A leader lik: Mrs. Indira Gandhi must whisper enthusiastically. The Hitler type of dictator says: I will do it. Let not Mrs. Gandhi say: I will do it. Instead Mrs. Indira Gandhi must say; We will do it.

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So far as solidarity is concerned, yesterday 1 read in some paper that she has taken all these measures for the sake of the solidarity of the nation. I can give ah example of that solidarity. As early as 1954 lawaharlal Nehru said: I am prepared to shelve the Five Year Plan foi the sake of national solidarity. I am prepared to carry on negotiations with the opposition parties. He started a dialogue with the PSP. He wanted very much J. P. to join the Cabinet. J. P. came forward. They had discussions and I. P. presented a 14-point programme. Am I right Mi. Goray?

SHRI N. G. GORAY: Yes.

SHRI S. S. MARISWAMY: And that programme was not acceptable. Now, Sir, for solidarity lawaharlal Nehru said : I am prepared to shelve my five-year plan for the sake of national solidarity. We will all join together. Like that Mrs. Gandhi should give a clarion call to all the people to join together for the sake of our country's unity but there is one condition. Within twenty-four hours the emergency must be lifted. The fetters that tic the hands of

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the press must be taken away and the press must write what it feels in the matter. I want another assurance from you. Sir, you are a very generous man. Would you kindly use your good offices with Mr. V. C. Shukla or with Mrs. Gandhi or with our friend, Mr. Brahmananda Reddy, to see that at least half of my speech is published tomorrow morning?

DR. V. P. DUTT (Nominated): Mr. Vice-Chairman, we are discussing very serious and vital matters, and I am glad that my esteemed colleague, Mr. Mariswamy, has said that he would like to speak honestly. Let us speak honestly; let us all state our opinions honestly. But the difficulty has been that some people think that only they speak honestly and that nobody else is honest. Let us at least concede to each other honesty of purpose, honesty of objectives and honesty of vision. Now, I hold that the proclamation of emergency was the inevitable result of the politics of hate, violence, calumny, character assassination, agitations, direct action and the large-scale use of undemocratic means relentlessly pursued by some opposition parties and some opposition leaders. The country was being pushed to the fateful brink of disaster, disintegration, division and dissolution. In fact, my esteemed colleague, Mr. Prakash Vir Shastri mentioned some of the things that were happening in our country—in the offices, in the trains, in the universities. I would say, he was half conceding the necessity of the proclamation of emergency. He said that this country was being lauded as the largest democracy in the world, he mentioned that those people who were lauding this democracy were today critical of it. First of all, I would like to say that those people who are criticising today were never lauding our democracy; in fact, they were making contemptuous remarks about our democracy. However, that is beside the point. I would like to ask: If there is criticism of some of the measures that have been taken now for the proclamation of emergency, who is res-

ponsible? And I say, Sir, my honest opinion is that the responsibility lies at the door of some opposition parties and some Opposition leaders. Would Mr. Mariswamy deny that these opposition parties—some of them: I am not including everyone—called for a boycott of schools and colleges and examinations? Who would have benefited from that? They proposed gheroes of duly elected MLAs, to compel them to resign their membership. They threatened social boycott of the legislators. Is this democracy? They insisted on the formation of parallel Assemblies. He said that only because Mr. Jayaprakash Narain said something about the police and the army has this action been taken. It is not only because of that. Who gave the call for the formation of parallel Assemblies? They declared from the house-tops that they would paralyse the work of the Government.

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SHRI S. S. MARISWAMY: Just a second. 1 read a quotation—

"If our people—and also I—lead a procession to the house at Gopalapuram..."

-wherein our Chief Minister resides-

"... what will happen? Will anyone be left alive in the house to give evidence in the court of what we did to the inmates of Gopalapuram house?"

This was uttered by a so-called political leader. Does this constitute a responsible statement? It is a public statement. We did not arrest him. And to this man, Mr. M. G. Ramachandran, your leader gives an interview.

DR. V. P. DUTT: I do not want to engage in odious comparisons. But we know how you occupied the Speaker's seat. We know what you did in the Assembly. Therefore, I do not believe in these comparisons. I am asking a straightforward question. Is it not a fact that some of the Opposition parties and leaders declared from the house-tops that they would paralyse the work of the Government? They launched upon a no-tax campaign. They called for the boycott of

courts. Now, only recently, that is the last one month, they have shown a touching regard for the sanctity of the courts. Now, they are the people who asked for the formation of parallel courts and parallel Assemblies. How can this be called democratic functioning?

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They incited the Armed Forces. I will quote chapter and verse. They incited the police, the government servants. Sir, is this democracy? Is this democratic functioning? Even before the Allahabad judgment came conditions were created for the forcible dissolution of legislatures. elected The elected representatives were gheraoed, manhandled and abused. They were insulted and stopped from functioning. The minority dictated to the majority. Is this democratic functioning? Never before, Sir, have so few been allowed to dominate so many. They would not even wait for the verdict of the people in the forthcoming elections. Well, you say that the people are with you. Why do you not wait for the next six months and show your strength in the elections'?

AN HON'BLE MEMBER: Elections are being postponed.

DR. V. P. DUTT: Why can you not wait for the verdict of the people?

The urban population was advised not to pay income tax. The peasants were told not to give levy to the Government. They openly asked for insurrection by the police and the army. Is it not a fact that justice Krishna Iyer was openly criticised in a public meeting in Delhi for saying that there was no legal bar on the Prime Minister, Mrs. Gandhi, to continue as Prime Minister. Is this not a fact? This is reported in the Hindustan Times.

Aspersions were openly cast on the integrity of the Chief lustice. Is this democratic functioning? They wanted to pick and choose their own Judges who would hear the cases. They gave an open call that they would march upon the residence of the Prime Minister in order to bring about confrontation to provoke bloodshed

and violence. Sir, I am giving my honest opinion that they were in effect asking for nothing less than an unconstitutional coup d'etat, not coming into power through elections and the verdict of the ballot but seeking a short cut path through direct action without the sanction of the people. If I may be allowed to use a Chinese proverb they thought that they would create so much disturbance in Heavens that the entire world would fall in their lap. They threatened rebellion.

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They clamoured for immediate power. And what was this conglameration to whom power was to be handed over ? Sir, we have heard of the three-headed janus guarding the gate of hell. But here was a five-headed monstosity which spit Are but eventually proved to be a paper tiger.

Now, Sir, Mr. Mariswamy was saying that only some innocent call was given to the army and the police not to obey illegal orders. Sir, Mr. Jayaprakash Narayan, speaking in Rohtak on February 26, asked the people to remove the Government even by using force. Then he addressed a public meeting in Visakhapatnam where he called upon the students of Andhra Pradesh to start a Bihartype movement with "dharnas" before the State Secretariats, "gheraos" before the Assembly, satyagraha before courts and defiance of prohibitory orders. Then he said

"Take the people along with you. Make the functioning of the Government impossible."

And it was not only that he called upon the police and the army to disobey illegal orders. In the first instance, I would like to ask: Is there any democratic country where this kind of a fine distinction is sought to be made between legal orders and illegal orders? Who is to decide what is an illegal orders? Is it to be decided individually by one policeman, by one police officer, by one military man? You can imagine the chaos and the anarchy in any democratic country that would result if every officer were to decide for himself what is legal and

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what is illegal. One officer obeys one order but disobeys another. Another officer obeys one order and disobeys another because he thinks it is not legal. To is a mockery of democracy. It is a mockery of all forms and norms of democracy.

Then Mr. Jayaprakash Narayan in his last speech here—again I am quoting from the newspapers,—asked the army and the police to revolt. He said:

"Friends, the time to which I have been repeatedly referring is now coming."

So, it is not merely a fine distinction between legal orders and illegal orders, but actually he was saying that "the time has come when you should actually get up and revolt and consider this struggle as your struggle", that is to say, involving them in the political struggles of the country.

Sir, Nanaji Deshmukh in the same public meeting called for "bandhs, agitations, gheraos, social boycott of all those who supported the Prime Minister and agitating workers, peasants, students and everybody, bringing them out on the streets". Mr. George Fernandes and his supporters asked for a mass civil disobedience. In the April meeting of the Co-ordination Committee, he asked for a mass civil disobedience movement in six weeks' time. This again was reported in the papers. I would like to ask: Which democratic country would allow this? Mr. Jayaprakash Narayan in his speech here also said—I quote from the newspapers again:

"The days of the Lok Sabha are numbered."

Now, again I would like to ask: How can you have democratic functioning in this kind of an atmosphere? Sir, just as the Government has to be responsible, the Opposition also has to be responsible. You cannot have an irresponsible Government and a responsible Opposition. You cannot also have a responsible Government and

an irresponsible Opposition. In a parliamentary democracy, a responsible Government and a responsible Opposition must go together.

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Sir, I believe in democracy. 1 believe in tolerance of other persons' views and I believe it is healthy for a democracy to have a responsible healthy Opposition. But at the same time, I should say—I have great respect for my esteemed colleague, Mr. Goray; I know he is upset about it—if the Opposition declares that it would not obey any law, that it would not observe any restraints of democratic functioning, that it would not be limited by the niceties of propriety and rules of the game, then it ceases to be a democratic Opposition; it is an Opposition within a democratic framework that degenerates into sedition against the democratic system.

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Many examples were given by Shri Mariswamy who did not have the patience to sit and listen. But I would like to ask him and my other friends one question, since we are honestly expressing our opinions. Shri Goray is my esteemed colleague. I respect him. Can you imagine that before the last elections, if Mr. Wilson were to lead a movement in England—Shri Mariswamy was talking about what happens in England—in which he asked the Police and the Army to revolt, in which he asked the people not to give income-tax, in which he was asked the peasants not to give grains to the Government, in which he was asking Government servants not to obey the Government, would he have continued as the leader of the Labour Party? Shri Mariswamy was saying that such a Government would have been thrown into the Thames. I say such a leader would have been thrown into the Thames by his own Party. The Labour Party would not have tolerated such a leader.

I will give another example. Can you imagine what would be the fate pf American democracy if the Democratic candi-

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date in the next election were to oppose Mr. Ford and carry on a campaign of violence and Chief of RSS gave a press conference in Delhi hatred and ask the Police and Army in the in which he said that he did not believe the United States to revolt, asked the people not to give income-tax to Mr. Ford and ask the Indian national life. And you remember the peasants not to give grains to Mr. Ford? Will campaign about the so-called Indianisation of such a Democratic candidate be allowed to be the Indian Muslims that was started at that accepted by the people or even by his own Party to continue in the Party? For a democracy to function successfully and fairly, you must have responsibility from both the sides. One great problem that 1 often face in these matters is that we try to apply or we make no distinction between what I call compulsions of slave India and the norms of free democratic India. We are all the time quoting from what Gandhi-ji or Jawaharlal said in (he British days or what they were advising the people during the British times. These are not the British times. We have a Parliamentary democracy. We have a Constitution freely given by the people of this country lo the people of this country. You cannot use the logic of the programme of slave India or extend it to a free and democratic India.

movement for total revolution was the ugly face of the RSS and the Anand Margis. 1 expected Shri Mariswamy to say something about it. He could not be ignorant of these organisations. He could not certainly be ignorant of what happened in 1947, 1948 and in 1949 when after the assasination of Gandhiji RSS was banned. He has been quoting Jawaharlal. But he has forgotten what Jawaharlal said about RSS. He said that RSS was a cancer eating into the body politic of our country; that it was a worst kind of Fascist organisation and that it was the Indian variety of Fascist organisation. I choose my words carefully. What is a Fascist organisation? I am not using words unscientifically. What is a Fascist organisation? A Fascist organisation is one which pseaches racial arrogance, which uses authoritarian secret methods and which proposes to institute an authoritarian regime. All these are correct about RSS.

In June 1970, Shri Golwalkar the then Muslims as being in the mainstream of the time. At that time the Hindustan Times wrote an editorial in which it was said that the view that Shri Golwalkar expressed at the press conference came dangerously close to the propagation of the Master Race Theory.

And, Sir, those who propagate the Master Race theory are fascists. Similarly, the RSS is also an organisation of this kind and it has not been an openly functioning organisation and it does not believe in open functioning and it does not believe in any democratic norms. Mr. Mariswamy did not say any thing about the RSS (Time bell rings). I challenge any body to disprove me when I say that the RSS has, even after all the years of its work among the business community, its base being among what is called the shopkeeper class, contempt for the Muslims, for all the minorities and for the low castes in the Hindu seciety and that it One other point. Behind this so-called is still a Brahmin-dominated organisation. Therefore, such organisations cannot be expected to lead any democratic movement. Actually, Sir, what was happening was that the movement, the so-called total revolution was being led by an impulse and the organisational cadre for that was being provided by the RSS.

> SHRI OM PRAKASH TYAGI: You are quite ignorant about the RSS.

DR. V. P. DUTT: Pardon?

SHRI OM PRAKASH TYAGI: You are quite ignorant about the RSS.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Dr. Dutt, you need not reply to the interruptions.

DR. V. P. DUTT: I know about the RSS from my childhood. Sir, I have mentioned something about the functioning of

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Ihe RSS. The entire functioning of the RSS is in the morning only. There is a drill, there is a lecture and there is what is called

"मुचना आ गई, सोचना बन्द".

It is no longer necessary for them then to think, to exercise their brains, and they depend on what their leaders have said and it is a fascist organisation. I challenge anybody to disprove this.

Lastly, Sir, I would like to say that the people were sick of the din and noise, of the froth and foam, of all the shouting and clamour, of the purely negative and agitational politics. And, Sir, Mr. Prakash Veer Shastri, my esteemed colleague, mentioned some of the things that were happening. But I would like to put it to him that the entire moral fibre of the country was on the point of collapse. But the Emergency has cleared the air. Nobody is happy about the rigorous measures that have to be taken. (Time bell rings). Sir, if I may use a strong phraseology, the Opposition cannot function like a rouge elephant, stampeding everything that is before it, trampling upon all laws and norms of democracy. The Opposition must function as a healthy and responsible Opposition just as the Government also should be a responsible one. You cannot quote the law and the Constitution and the conventions part of the time and resort to direct action rest of the time just as you cannot quote scriptures part of the time and play ball with the devil all Ihe rest of the time.

THE VICE-CHAIRMAN (SHRI V. B. RAJU): You have to finish now.

DR. V. P. DUTT: One more point 1 would like to say and it is only a negative aspect of the matter in a way. These people are not probably convinced of the need for the Emergency although they have claimed that they are close to the people, that their ears are close to the ground and so on. If that h so, they should hear what: the people are saying and

then they would know whether the people are welcoming the Emergency or not. But, Sir, apart from this, I would like to say that the Prime Minister has announced a 20-point economic programme and many friends here have welcomed this programme and all over the country this programme has been hailed. I would like to make one point...

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THE VICE-CHAIRMAN (SHRI V. B. RAJU): No. You have to finish now.

DR. V. P. DUTT: I will take one minute more and I will finish. Sir, I had an occasion to say in this House before that one of the banes of our society had been the domination of our economy or politics or society by parasites and there were the economic parasitism, political parasitism and social parasitism and all the parasitical elements had dominating the scene. been blackmarketeers, the hoarders, the real estate, agents, the commission agents, all those who do not contribute directly to production, have been dominating our economy.

Secondly, Sir, organized industrialists, entrepreneurs, organized sections of the working class, and organized intelligents have also been demanding more and more from the national cake than proportionately given to the society, to the nation. This distortion must end. And here is the chance. I welcome the 21-point programme because it is for the first time (hat we are grappling with the country's problems with realism . . .(Time bell r//n>.r). Real India is in villages. Therefore, we must turn towards the countryside. We cannot adopt classical methods of development of other countries where the labour of the children and women and of the poorer sections has been mercilessly exploited to bring out an industrial revolution as in England or the industrial revolution of Spain. We have to embark upon a new method of development and that is taking all the complex—industry, agriculture, education, skills and all these-to the countryside and solve the problem of development in the countryside itself. We

hope that while we discuss some of the I negative aspects, the positive opportunity available to this country would not be | misled. We must come ruthlessly down I on tfco>e who violate the law, who disturb i the living of the people, people who cheat, i so that this country can go forward.

को महाबेब प्रसाद बर्मा (उत्तर प्रदेश): उप-नभारयक्ष महोदय, गृह मंत्री महोदय ने एक लम्बा चातंगीट विरोधी पक्ष के विरोध में पेण किया। मध्यिम यह है कि उन्होंने विरोधी पक्ष के बिरुद्ध चार्ज़शीट पेश कर दिया और जजमेंट का भार भी अपने ही उत्तर ले लिया क्योंकि उनके पान बहुमन है । यह चीज कहां तक न्यायसंगत है इस बारे में में सरकारी पक्ष को ब्राह्मान करता है ग्रगर वे इस चार्ज के बारे में जो उन्होंने विरोधी पक्ष के ऊपर लगाया है मच्ची बात भीर त्याय चाहते है तो इसके लिए नुप्रीम कोट का कोई बैच या कोई इंडिपेडेंट ट्राइब्यनल बना देना चाहिये धौर उससे इस बारे में स्वाय तथा अपनी व्यवस्था देने के लिए कहना चाहिए। उससे यह भी फैसला देने के लिए कहना चाहिये कि सरकार ने जो कदम उठाया है वह जनतंत्र के हित में है, क्या देश में जो इमरजेन्सी लागु की गई है, उसके लिए देश में इस प्रकार की स्थिति थी । इन वातों का वह फसला करेगा । लेकिन प्रापका तो मरकार में बहुमत है, मापने चार्जेज लगा दिये है और प्राप ही फैसला भी करने वाले हैं। इस तरह की बात कहीं भी दुनियां में देखने को नहीं मिलती है और न ही यह न्याय-संगत बात है कि बाप आज सुप्रीम कोई के भी दरवाजे बन्द करना चाहने हैं । आज उसका फैसला भी ग्राप नहीं होने देना चाहते है कि जो आपने कदम उठाया है यह संविधान के अन्तर्गत है या नहीं ? क्या ग्राप इस चीज को स्वीकार करने के लिए तैयार है ? बाज हमारे देश में क्यों इस प्रकार की स्थिति आई है और क्यों आप ने विरोधी पक्ष के ऊपर चार्जशीट लगाया है ? 20 RSS/75-8.

में ग्राप से कहना चाहता है कि इस देश की ब्राजाद हुए करीब 27 साल हो गये है **ब्रो**र इस देश में जो तवाही आपने लाई है उसके लिए जिम्मेदार आपके सिवाय और कौन हो सकता ग्राज देश में भ्रष्टाचार, बेरोजगारी, जातिवाद, कृत्वापरस्ती श्रीर जो दूसरी बुराइयां है, जिस की वजह से बाज देश में इस तरह की स्थिति पैदा हो गई है, उसके लिए अपगर 20 फीसदी जिम्मेदारी विरोधी पक्ष के ऊपर 80 फीसदी जिम्मेदारी सत्ताहरू दल के ऊपर है। बाप इस जिम्मेदारी से कैसे बरी हो सकते है। जिस मुल्क में पं० जवाहरलाल नेहरु प्रधान मंत्री रहे हों, जिसमें 50 साल का इतिहास लेकर 1947 में कांग्रेस पार्टी तरकार में ग्राई हो, जिसने 27 साल तक इस देश में शासन किया हो, जिसने देश की हालत इस तरह से कर दी हो, जहां की जनता दाने दाने के लिए तरस रही हो, जहां पर भ्रष्टाचार, बेरोजगारी, कून-बापरस्ती जातिबाद ग्रीर दूसरी बुराइयां फैली हों, उसके लिए दोषी केवल यह सरकार ही हो सकती है । इस बराई की दोषारोपण दसरों के कन्धीं पर डालना ग्रीर अपने को सुबकदोष बना लेना उचित मालम नहीं देता है।

Emergency

'धरा के पटल पर ब्रहो चित्र कितने प्रकृति ने बनाये, समय ने मिटाये ।'

इस देश का दुर्भाग्य रहा है कि सदियों-सदियों से इसको अजीब उत्पीड़न में से होकर गुजरना पड़ा है । मेरे ऐसे भी सिपाही थे जिन्होंने देश की आजादी की लड़ाई में हिस्सा लिया था । गांधी जी के नेतृत्व में देश ने आजादी हासिल की, एक सपना पूरा हुआ । देखा यह जाता था, सोचा यह जाता था कि हमारे देश का प्रजातन्त्र दुनिया के सामने एक मिसाल बनेगा । इस आशा को आप धूमिल कर रहे हैं महत्त इमिलए कि कुछ लोगों ने आपके विरोध में कुछ बातें कह दी । जिनको कोटं के सहारे से सजा दिलाई जा सकती थी उसके लिये इतनी बड़ी तोप ले आये । मुझे एक घटना याद आती है बचपन की । मैं प्राइमरी स्कल में पढ़ रहा था । मेरा स्कूल ड़ेढ़ मील

[श्री महादेव प्रसाद वर्मा]

दुर था। शाम की लौट रहा था, मेरा एक बड़ा गहरा दोस्त भी मेरे साथ था । हम ग्रा रहे थे. छोटा सा जंगल पड़ा । उसमें हमने देखा कि एक कब्तर का बच्चा उड़ने की कोणिण कर रहा था लेकिन उड नहीं पाया, जमीन पर गिर पड़ा. फडफडा रहाथा। मेरे साथी ने झपट कर उसकी हाथ में ले लिया । मैंने कहा मैं इसको पालंगा। उसने कहा, नहीं, मैं इसकी पालंगा । नतीजा यह हम्रा कि उस छीना-झपटो में बेचारा कबनर का बच्चा मर गया और हम दोनों बैठ कर उस पर रोये श्रीर उसको दफन भी किया । मैं मना-रूढ़ा पक्ष से यह कहता है कि हो सकता है कि बहुत सी बातें ऐसी हुई हों विरोध पक्ष की तरफ जो प्रजातन्त्र के सिद्धान्तों के खिलाफ रही हों लेकिन उससे कही ज्यादा ऐसी बातें हुई होंगी जो सत्तारूढ़ दल की तरफ से प्रजातन्त्र की भावना के विपरीत की गयी हों । इस लिये उस कब्तर को ग्राप इसलिये मत मारिये कि कौन उसको पालेगा । आज मेरा कहना यह है कि ग्रगर प्रापने छीनाझपटी की तो नतीजा होगा कि जनतन्त्र तो भरेगा ही चाहे ग्राप जिम्मे-दार ठहरायें जायं इतिहास में, चाहे हम जिस्मेदार ठहराये जायें, चाहे दोनों जिम्मेदार ठहराये जायें लेकिन देश का अहित होने की है।

दसरी चीज जो मैं ग्रापके सामने रखना चाहता हं वह यह है कि क्या सचम्च इमरजेंसी की स्थिति श्रा गयी थी । प्रापने स्वयं कहा कि कई वर्षों से इस तरह की चीजें चल रही थीं। जब कई वर्षों से चीजें चल रही थीं, बड़े बड़े प्रान्दोलन भी हए. 6-8 महीने पहले बिहार का श्रान्दोलन हमा, तो कौन सी ऐसी बात थी कि इतना बड़ा कदम आपको उठाना पड़ा ? बापके सामने इतिहास साक्षी है कि इंगलैंड सारी मुसीवतों से घिरा हुन्ना था, सारे योरोप के ऊपर हिटलर का जुता चल गया था, कहीं कोई मुल्क झाजाद नहीं रह गया था, मकेला इंगलैंड--हम श्रलग मुस्करा रहा था, धमरीका अलग मुस्करा रहा था--डनककं से निकलने के बाद ट्टी फटी फीज लेकर स्वतंत्रता की लड़ाई लड रहा था, प्रजातन्त्र की लड़ाई लड़ रहा था, घोर श्रंधेरे छाये हये थे, लेकिन उस संकट नार में भी उसने जनतंत्र से नमस्ते नहीं की । प्रधाने ऐसी कौन सी परीक्षा दी है ? महोदय, उत्तत्त के चार खम्बे हैं, एक तो इंडिगेडेंट अहोशिय में दुसरा है स्वतंत्रता ग्रीर नित्पक्ष चनाव, तीनस है फंडामेंटल गइटस, चौथा होता है जहां उत्त सम्भव हो बहुत अधिक पार्टियां न हो प्रीर बेहतर हो कि जनतंत्र को चलाने के लिये केवल हो पार्टियां हो। यह उस के चार मजबन पाये है। स्पा बाप बना सकने हैं कि इन पायों को नोडने में प्रतः ने क्या क्या नहीं किया ?

Emergency

एक मानतीय सदस्य: खास चीत्र है फीडन स्राफ प्रेस ।

श्री महादेव प्रसाद वर्मा: वह फंडामेंटल राइटस में द्याता है तो क्या क्या ग्राप ने नहीं किया जहा तक चनाव का सवाल है, कोई इन्कार नहीं करेगा कि लाखों लाख रूपया चुनावों में खर्च हुमा भ्रौर उन की स्वतंत्रता नश्ट हुई । ब्योरोकेसी को भी उस में हाथ डालना पटा । सारा चनाव बिगड़ कर केवन थैली घीर भ्रष्टाबार के हाथों में चला गया । कैसे या ने उस की रक्षा की । जिस्मेदारी आप की, नवाजारी पार्टी की थी. जिस के हाथ में शासन था। की यहा उस जिम्मेदारी से वरी हो सकते है । इंडिंग्डेंट जडिणरी की बात है। कीन इस बात को कर रहा है कि प्राप जो इमरजेंसी लागुकर रहे उँउन को हाईकोर्ट में ले जाने का किसी को अधिकार न रहे ? क्यों आप इस अधिकार पर कुटाराचान कर रहे हैं ? यह बिरोधो पन्न को बाटे रही. यह उस की गलनी रही और हम इस बल को तसलीम करते है कि उसने छोटी-छोटी दर्वती पार्टियों में बंट कर कोई ठीक और एक कामंकप देश के समक्ष नहीं रखा। हम इस बात को महसस करते हैं और हम इस बार को कोणिश कर रहे थे कि यह स्थिति न र: । जिस्तेशरी के साथ कोई एक पार्टी विरोध में घाये और देग के समक्ष कोई एक कार्यकम रखे । हम इस वात के प्रयास में थे, लेकित श्रापका का कांग्रेप्यूय है।

जहां कहीं भी जरा सी गंजायण रही सारी तोड़ फोड़ आप ने की। एम एल एज की और एम पीज की कितनी मिसालें दी जायं कि जिन को हर प्रकार का प्रलोभन दे कर आप ने विरोधी सरकारों को तुड़वाया आप को यह नहीं करना चाहिए था। विरोधी ऐसा कर जाते तो कर जाते, उन की यह भूल क्षम्य थी। वह संख्या में कम थै, लेकिन आप ने जो यह गलती की उस का नतीजा हुआ कि कभी भी सम्यक रूप से विरोधी पक्ष पनप नहीं पाया।

श्रीमती विद्यावती चतुर्वेदी: श्राप का गुनाह, गुनाह नहीं है, श्राप की चोरी चोरी नहीं है श्रीर हमारा गुनाह गुनाह है, हमारी चोरी चोरी है।

श्री महादेव प्रसाद वर्मा : अब तीसरा सवाल आता है कि ग्राप इस इमरजैन्सी से क्या निकालना चाहते हैं । म्राखिर म्राप चाहते क्या हैं। जहां तक इस 21 सूची कार्यक्रम का सवाल है कोई बाधा आपके शासन को नहीं थी कि वह इस कार्यक्रम को पहले भी पूरा न कर सकता। जहां तक अनुशासनहीनता का सवाल था, किसी पार्टी ने भी लोगों को अनुशासनहीन बन जाने को नहीं कहा। किसी ने नहीं कहा कि आप ब्रनैकमार्केटिंग या भ्रष्टाचार को कंट्रोल न करें। कौन कहता है कि ग्राप ऐसे लोगों को रोकने में, पकड़ने में सकती न करें । हम लोग बराबर चिल्ला रहे थे कि यह काम नहीं हो रहा है। लेकिन इस के लिए इमरजैन्सी की क्या जरूरत थी यह आप हम को बतलाइये। किसी भी श्रीक्षणिक, सामाजिक, आर्थिक या राजनीतिक पहल की समस्या जो देश में है उस को मुलझाने के लिए इमरजैन्सी की क्या जरूरत थी? बड़ा भारी बहुमत आप के साथ है । कितना ही बिरोध विरोधी दल करे, शासन तब तक आपके हाब से नहीं जा सकता जब तक कि छाप के पास बहुमत है। फिर इसकी जरूरत क्या भी? इतनी वड़ी तलवार चला दी कि जिससे हेमोत्रेसी की जड़ हो उखड़ जाये इसकी क्या अरूरत थी। आप का यह दावा है कि हमारे सारे कदम संविधान के अंतर्गत हो रहे हैं। क्षमा कीजिएगा, हिटलर ने मी यही दावा

किया था और उस के बाद ही उस ने प्रपत्ती तानाशाही कायम की संविधान के अंतर्गत। संविधान का मतलब यह नहीं है कि उसकी सारी मंगा ही समाप्त हो आये। हिटलर ने दावा किया था कि हम ने सारी धिक्त जो ली है वह विधान के अंदर ही ली है और उस का दावा था कि उसने कोई अवैधानिक कार्य नहीं किया। क्या आप भी उसी रास्ते पर जाना चाहते हैं इस संविधान में वह सारी सत्ता है जिस से धाप संविधान की सारी स्पिरिट खत्म करके तानाशाही कायम कर सकते हैं और फिर आप कह सकते हैं कि हमने यह सब संविधान के अंतर्गत किया है। यह कोई दलील नहीं इस तरह की दलील से आप अपने पक्ष को प्रवल नहीं कर सकते।

अब मैं थापके सामने रखना चाहता हूं कि यह कदम तो उठाने में बड़ा सच्छा लगता है, लेकिन उसके दुरगामी परिणाम क्या होते हैं। होते होते यह होता है कि स्टालिन के जमाने में दो बजे रात को दरवाजे पर खटका लगता था ग्रीर उसके बाद वह गायब हुए हज्र को कभी पता नहीं चलता था कि कहां गये और क्या हथा उनका होता था। यही नहीं, जो उनके बहुत नजदीक के लोग रहते थे, सलाहकार रहते थे, वह ग्राज तो उनकी मलाह में हैं ग्रौर कल को उनका पतानहीं कि कहां चले गये। यह एक परिपाटी होती है। जब साप एक फिसलन की जगह पर पहुंचते हैं, नीचे को फिस-लना शुरू होता है तो उसकी कहीं सीमा नहीं होती कि किस सीमा तक वह जा सकता है और क्षमा कीजिएगा नत्ता का लोभ कुछ ऐसा होता है कि जब उसका चस्का लगता है तो श्राप उसके सामने कुछ सोचते नहीं। इसीलिए उस पर प्रतिबन्ध लगाने की जरूरत पड़ती है। इसलिए ग्रापके संविधान में जूडी-णियरी रख छोड़ी, इसीलिए और भी बंधन रख छोड़े। ग्राप उन बंधनों को तोड़ कर इस फिसलन की ग्राउंड पर चल निकले हैं। जगर

Emergency

[थो महादेव प्रसाद वर्मा]

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आप संभलते नहीं है तो आप खड़ड में गिरने स बचेंगे नहीं ग्रीर उसका परिणाम जितना दरगामी होगा बाज उसकी बाप कल्पना भी नहीं कर सकते।

हमारे देश का एक सपना था कि दुनिया को सबसे बड़ी डेमोर्जैसी है और हम दनिया के सामने एक मिसाल रखने जा रहे थे कि इंग्लैण्ड की अंग्रेज कौम ही नहीं चला सकती थी प्रजातंत्रीय पद्धति को बल्कि भारतवर्ष भी चला सकता है। दुनिया के सामने एक मिसाल ग्राई। भाष जानते हैं कि दनिया भर में भाज तक सफलतापूर्वक केवल अंग्रेज कौम ने ही प्रजातंत्र को चलाया है। सारे पढ़े लिखे मल्कों में, युरोप में. एजिया में, अफीका में, साउथ अफीका में, कहो पर जनतंत्र कामयाबी से नहीं चल सका। हमारा देश था जहां हम इसको बड़े पैमाने पर एक विशाल देश के अन्दर इस जनतंत्र को चला रहे थे ग्रौर हमने ऐसी चीज उसके अन्दर पैदा कर दी कि अब खतरा पैदा हो गया है कि एक बार अगर आपने इन सारी धाराओं का उल्लंघन करके कदम दूसरी तरफ बढ़ाया तो बाप सीच लीजिए कि परिणाम क्या होगा। जिस गामन व्यवस्था का भार केवल पुलिस श्रीर सेना के ऊपर रहना है क्योंकि जनता का संपक्तं धीरे धीरे ट्ट रहा है, जिस आधार पर जवाहरलाल नेहरू, जिस ग्राधार पर ग्राज तक आप थे वह था जन ग्राधार, जन ग्राधार के सामने दूसरी कोई शक्ति पनप नहीं सकती है। वह जन स्राधार अगर ट्टने के बाद सगर पुलिस श्रीर सेना का ही सहारा रह गया तो याद रिखये कि वह सेना और पुलिस भी किसी दिन सोच सकती है कि जब मेरे ही बल पर यह हुकूमत चलने की है तो फिर इनको क्या अधिकार है हुक्मत करने का ? युगोस्लाविया, हंगरी या पोलेंड के रास्ते पर जा सकते हैं, कहनें को श्राजादी हो, कब्जा दसरों का हो। कहांतक जा सकता है आज उसकी नहीं कहा जा सकता है। रास्ता खतरनाक है। इसलिए आपके द्वारा सत्ताहरू

दल से मेरा बहुत विनम्न अनुरोध है कि इसको पार्टी का सवाल न बनाएं। यह पार्टी का सवाल नहीं है, देश की जिन्दगी और मौत का सवाल है। जिस दिन जनतव खत्म होगा उस दिन आप इस देश को इकटठे नहीं रख सकते, कितनी भी कोशिश कीजिए, कितना भी प्रयास कीजिए। इस देश की ऐसी भौगोलिक. ऐसी सामाजिक परिस्थितियां है कि आज अगर यह एक है तो केवल इसलिए है कि देश के कोने कोने से, मद्रास से लेकर काश्मीर तक, बंगाल श्रीर मणिपूर से लेकर गुजरात तक विभिन्त वेष-भुषात्रों के, विभिन्न भाषात्रों के विभिन्न रहन-सहन, विभिन्न रंग और धर्मावलम्बियों, विभिन्न जातियों के सारे नेमाइन्दे आपकी पालियामेंट में आने हैं । उन भेद-विभेद के बावज़द महसूस करते हैं कि हमारा देश एक है, हमारी पालियामेंट एक है। जिस दिन भापने इस बंधन को तोड दिया भल में आकर तो उस दिन मारा इतिहास साक्षी है कि हिन्दुस्तान कभी भी एक नियंत्रण में नहीं रह पाएगा। इसलिए मेरा नम्न अनुरोध है कि आप इस को पार्टी का सवाल, प्रेसटेज का सवाल मत बनाइए। यह इस देश की जिन्दगी ग्रौर मीत का सवाल है। विश्व के सामने एक मिसाल आप उपस्थित करने जा रहे थे जो बंधली हो जाएंगी। यहां ग्राप भले ही भने बन लें लेकिन सारी दनिया के सामने भ्राप मंह सफ़ेंद नहीं कर पाएंगे उस पर कालिख लग जाएगी। यह गिरो पडी जनता जो है इसका स्राधार क्या है ? मैं साफ न्नाप से पूछता हं कि क्या हरिजनों के उत्थान की बात इसलिए नहीं होती है क्योंकि 20 फीसदी वोट हरिजनों के हैं। मसलमान जैसे श्रल्पसंख्यकों की बातें ग्राप ग्रीर हम इसलिए करते हैं क्योंकि उसके 15 फीसदी वोट उसके साथ नत्थी हैं। धगर यह बोटों की चीज हट गई तो इस गरीब दखी जनता को कोई देखने वाला नहीं होगा। भ्राप चाहे जितना कह लीजिए। जो इतना बढा हौसला आपका है वह इसी वजह से है। लेकिन सारे प्राकृतिक नियमों के खिलाफ जा कर आप अपने ही बल पर देश को एक जगह नहीं बांध पाएंगे ।

ग्रंत में मेरा एक विनम्र मुझाव है कि ग्रगर किसी जमाने के जाने दृश्मन चीन और अमेरिका परिस्थितियों के बस हो कर कुछ बात कर सकते हैं तो हम बापके तथा देश के साथ रहने वाले भाई-बंध् हैं चाहे उस पार्टी के हों या इस पार्टी के, जब हिन्दस्तान का जनतंत्र खतरे में है। धापको शिकायत विरोधी पक्ष से है और विरोधी पक्ष को शिकायत आपसे है। क्या यह संभव नहीं है कि अग्रुप ग्रामने-सामने बैठ कर जो प्रश्न ग्राज हमारे सामने रख रहे हैं उनको हल किया जाए। अगर उनके सामने देश का कोई सवाल है या देश की प्रोब्लम धापके सामने हैं जैसा कि धाप कह रहे हैं तो यह तय बात है कि धापकी जितनी जायज बातें होंगी उन जायज बातों से कोई इंकार नहीं कर पाएगा । इसलिए रास्ता यह है कि कृपया इस को प्रेसटेज का सवाल न बना कर दोनों तरफ से जो गलतियां हुई होंगी, हमारी तरफ से भी गलतियां हुई होंगी इससे इंकार नहीं करता उनको आप रिटैस कर दें, देश को बर्बाद न करें। सही रास्ते पर आ आएं। एक ब्रंडरस्टैंडिंग हो जाए, फी इलैन्शन फेयर इलैन्शन और इंडिपैन्डैन्स जडिशियरी, नो कोएसिव मैजर फराम ग्राइदर साइड । स्वतन्त्र रूप से प्रजातंत्र को जीवन दान मिल जाए क्या यह संभव नहीं है ? अगर यह संभव नहीं है तो फिर मुझे यह कहना पड़ेगा कि आपके सामने देश की भावना नहीं है। प्रेसटेज और पार्टी की भावना आपके नामने है। मैं धापसे घपील करूंगा कि देण की भावना को सामने रखिए, जनतंत्र की भावना को सामने रखिए। उसको सामने रख कर, ग्राप मलारुढ में हैं, इन्मिएटिव लीजिए। यह श्रापके जिम्मे पडता है। जिम्मेदारी श्रापकी बढी है। जनतंत्र समाप्त होगा तो 80 फीसदी जिम्मेदारी ब्रापके ऊपर ब्राती है। इसलिए ब्रापके उपर यह भार पड़ता है।यह वह नेता है जो लब्ध प्रतिष्ठित नेना है। बहन इन्दिरा जयप्रकाण जी की पत्नी प्रभावती को माना जी कहती थीं। यह उनका पसंतल रिलेशन है। उनकी देश सेवाफ्रों की वह जानती हैं, उनके कामों को जानती हैं। ग्रगर किसी गस्से में भ्रम में ही सही कोई

बात हो गई तो इसके मायने यह नहीं है कि उसकी सजा सारे देश को भोगनी पड़ें। सारे देश को उसकी सजा ग्राप क्यों दे रहे हैं ? श्राप सारे देश को उसकी सजा मत दीजिये। ग्राप एनीसिएटिव लीजिये। उन लोगों को इक्टठा कीजिये, उनसे बात कीजिये और बात करके कोई रास्ता निकालिये कि किस प्रकार से हमारे देश में जनतंत्र की रक्षा की जा सकती है। धाप इस इमरजेंसी को फौरन हटा दीजिये।

of Proclamation of

Emergency

श्रीमती प्रतिभा सिंह (बिहार) : उपसमाध्यक्ष महोदय, राष्ट्रपति द्वारा 25 जन, 1975 को संवि-धान की धारा 352 के अन्तर्गत जो आपात्तकालीन स्थिति की घोषणा की गई है, उसका मैं समर्थन करती हं। इस धारा के ग्रन्तर्गत क्लाज (:) में स्पष्ट रूप से लिखा गया है कि "If the President is satisfied that grave emergency exists.....etc. etc." इसमें ग्रागे चल कर लिखा है कि "internal disturbances ... " ".. which endangers the security of the country". हमारे सामने सवाल यह है कि वह कौन सी परिस्थिति थी जिसकी बजह से हमारे देश में श्रापातकालीन स्थिति की घोषणा करनी पडी ? इस प्रकार की स्थिति किसी बाहरी बाकमण के कारण पैदा नहीं हुई थीं बल्कि अन्दम्नी स्थिति इस प्रकार की थी कि जिस के कारण राष्ट्र को खतरा हो सकता था । Internal Security के माने क्या हैं ? आधार क्या हैं ? पहला जनता में भान्ति, दसरा पुलिस Law and order maintain करने के लिये और तीयरा सेना outer aggression बाहरी खतरा रोकने के लिये।

श्री श्रोम प्रकाश स्थागी: वास्तव में कांग्रेस के ग्रन्दर झगड़े पैदा हो गये थे।

श्रीमती प्रतिभा सिंह: त्यागी जी, यह बहुत गंभीर मसला है, यह हंसी मजाक का विषय नहीं है। इस समय हमारा देश बहुत ही गंभीर परिस्थित से गुजर रहा है। हमें इस बात पर विचार करना [श्रीमती प्रतिभा सिह]

है कि यह गंभीर परिस्थिति किन कारणों से पैदा हुई ग्रीर किन कारणों के कारण ग्रापात कालीन परिस्थिति की घोषणा करनी पडी और यह नहीं कदम था या नहीं। ये कूछ सीधे सीधे सवाल हैं जिनका हमें उत्तर इंडना है। मझ से पहले बहुत से माननीय सदस्य बोल चुके हैं ग्रीर सबसे ग्रधिक इस चीज को सफाई के साथ गृह मंत्री महोदय ने ऋपने वक्तव्य में दे दिया है। उन्होंने सारी बातों को स्पष्ट रूप से सामने रखा है और यह बताया है कि ये इन्टरनल डिस्टर-बेन्सेज पिछले दो सालों से इस देश में पैदाकी जाती रही हैं। बतंमान परिस्थितियों में हमारे देश में जो घापातकालीन स्थिति की घोषणा की गई है उसकी पष्ठभमि को देखने के लिये यह आवज्यक है कि पिछले दो वर्षों में हमारे देश में जो घटनाएं हुई हैं हम उन घटनाओं को देखें। हमारे देश में ऐसी कौन-सी विचारधारा थी जो चल रही थी और जिसके कारण यह सारी परि-स्थिति उत्पन्न हुई। एक दिन में यह परिस्थिति उत्पन्न नहीं हुई भीर न ही इलाहाबाद हाई कोटं के जजमेंट के कारण यह परिस्थिति उत्पन्न हुई है। सवाल यह है कि पिछले दो वर्षों में, मुझ से पहले जो लोग बोले हैं, उन्होंने माननीय जय-प्रकाण जी के बक्तव्य को देख कर बताया है कि किस प्रकार की विचारधारा इस देश में पैदा की जा रही थी जिसमें इस बात पर जोर था कि मत्ता बन्दक की नली द्वारा हासिल की जा सकती है। उन्होंने कहा कि गुजरात के जो विद्यार्थी है उन्होंने जो कदम उठाया है उसको देखकर मझे प्रकाश मिला है ग्रीर में पिछले दो साल से अन्धकार में भटक रहा था और सोच रहा था कि कहां जाऊं, कौन-सा रास्ता ग्रह्तियार करूं धौर किस प्रकार से देश में बगावत उत्पन्न करूं। गुजरात ने मझे इस संबंध में मार्ग बताया। यह ठीक है कि इस समय देख में महंगाई है श्रीर महंगाई के कारण साधारण जनता को कठिनाइयों का सामना करना पड रहा है, लेकिन महंगाई सारे संसार में है। जिन देशों की आर्थिक स्थिति या प्राधिक जीवन भ्रायल बेस्ड था उनको महंगाई का सामना करना पड़ा है। इसमें भारत का कोई क्सूर नहीं है ग्रौर न ही इसमें धमेरिका का कसूर है। सवाल इस बात का है कि जहां जो चीज पैदा होती है वहां उनको अपनी आव-श्यकताओं के मताबिक अपनी चीजों के दास बढाने पड़ते हैं। ग्रस्ब देशों की भी यही स्थिति थी। उनको भी अपनी जरूरतों के मृताबिक तेल के दाम बढाने पड़े। ग्रगर तेल के दाम बड़ेंगे तो जाहिर बात है कि कृषि के लिए जो फर्टिलाइजर होता है या इंडस्ट्री चलाने के लिए जिन चीजों की जरूरत होती है उनके दाम भी बढ़ेंगे। बार्थिक जीवन के हर क्षेत्र के अन्दर तेल के कारण कीमतें बढ़ी हैं। लेकिन खेद इस बात का है कि ग्रामों के लोगों को या शहरों के लोगों को इस बीज को सही ढंग से समझाने की कोशिश नहीं की गई और लोगों के अन्दर जो असंतोष पैदा हसा उसको देखकर जितने भी हमारे विरोधी दलों के लोग हैं उनके मन लपलपा गये ग्रीर उन्होंने सोबा कि इस चीज का फायदा उठाया जाय श्रीर देश में विद्रोह पैदा किया जाय।बाहर के लोगों ने भी foreign powers ने भी इसमें मदद थोड़ी बहुत ग्राधिक साधन cultural organisation तथा bogus religious organisation द्वारा भेज कर दी।

उपसभाध्यक्ष महोदय, किसी भी बीज को तोड देना कितना भ्रासान होता है भौर खासकर स्कल के बच्चों को जो स्कूल जाते हैं, जहां पर उनके सामने कई कठिनाइयां हैं, उन्हें किताबें नहीं मिलती हैं, उन्हें कापियां नहीं मिलती हैं, उनके मैस का बिल ज्यादा होता है, उनको खाने की सब चीओं महंगी मिलती हैं और उनको होस्टल में सीट नहीं मिलती है। इस तरह की सारी दिक्कतें उनके सामने हैं धौर इस तरह से इन विद्यार्थियों को भड़काना कोई मुश्किल बात नहीं है। इन विद्यार्थियों के अन्दर ग्रभी कम उम्र में गम्भीरता नहीं होती है, लेकिन उनके अन्दर बेचैनी होती है कुछ कर दिखाने की जो शिक्षक हैं उनको सही रूप से पढ़ा नहीं पाते हैं। इन सारी चीजों के कारण जो ये नेतामण हैं, चाहे वे श्री जय प्रकाश नारायण जी हों, चाहे माननीय मोरारजी भाई हों, इन सबने उनकी स्थिति का फायदा उठाया क्योंकि इन्होंने समझा

कि हमारी उम्र तो काफी हो गई है भीर इस स्थिति का जिननी जल्दी फायदा उठाया जाये उतना अच्छा है। उनके सामने सिर्फ यह एक मकसद था और उन्होंने वहां के विद्यार्थियों को भड़काया और उनकी जिन्दगी खराब कर दी ग्रीर कितनी मां की गोद खाली कर दी इन लोगों ने इस तरह की जो कायंबाही की वह केवल इस मकसद से भी कि दिल्ली का निहासन तस्तताऊस की तरह. उनकी श्राखों के सामने नाचता झलता नजर हा रहा था और ये लोग सोचते थे कि जितनी जल्दी हो सके हम श्रपनी बची हुई उम्र में दिल्ली की गई। पर धासीन हो जायें। इसलिए इन लोगों ने यजरात में वहां की जनता ग्रीर वहां के विद्या-विशों को भड़काया। इसी तरह से बिहार में भी यहां की जनता और वहां के विद्यार्थियों की भड़काया बिहार में तो 18 मार्च की जो कुछ हम्रा उसके बारे में क्या जो हमारे वयोबद्ध नेता हैं उन्होंने कशी गम्भीरता से सोचा ? क्या उन्होंने इस बात के बारे में सोचा कि जिस जनता को और जिन विद्या-थियां को वे आग में लोक रहे हैं उनको उस आग से जाने कौन निकालेगा? आज उन्होंने जहां पर इन लोगों में इनडिस्पिलिन फैला दिया है और कल उस पर डिस्पिलिन कौन लाग करेगा? वे लाग गांधी जी की मिसाल देते हैं ग्रीर कहते है कि हम तो गांधी जी के बड़े धनवायी हैं क्षीर उनके बड़े सेनानी रहे हैं। मैं भी मानती हं कि वे देश के एक बड़े सेनानी हैं और उन्होंने देण के लिए बहुत बड़ी कुर्बानी की। श्री जय-प्रकाश नारायण जी हमारे प्रदेश के हैं स्रीर वै हजारी बाग के जेल की ऊरंची दीवार से भागकर कदकर निकले थे। इन सब बातों को जानते हुए उनके प्रति हम लोगों में श्रद्धा है। लेकिन जो पहले साध रह चका हो और ग्रामे भी साध बना रहेगा इस बात की गारन्टी क्या हो सकती है। वह साध से निरकर दूसरी जिन्दगी की और भी जा सकता है और इस तरह के हमारे शास्त्रों में बहुत से उदाहरण मिलते हैं हमें ऐसे बहुत से उदाहरण मिलते हैं कि जो पहले बड़े बड़े साधु थे वे किस तरह से धपसराधों को देखकर फिसल गये बाज इस देश में जो साध हैं उनके लिए अपसरा दिल्ली की गद्दी है। ग्राज बे ग्रपने को भूल गए हैं और सत्ता पाने की चेष्टा में हर रंग के कपड़े यानी बामपंथी ग्रीर दक्षिण पंथी कपडे पहिन कर, तरह तरह के प्रलोभनों में भाकर वे इस अपसरा रूपी गही को लेने की तरह तरह की कोशिश कर रहे हैं।

उपसभाध्यक्ष महोदय, मैं आप से निवेदन करना चाहती हं ग्रीर ग्रपने विरोधी भाईयों से पुछना चाहती हं कि पिछले दो सैंगनों में किस तरह से स्वर्गीय श्री ललित बाब की चौरी पकड़ने के लिए सदन का समय बरबाद किया गया और जनता का रुपया इस तरह की व्यर्थ बहसों में ग्रपव्यय किया

हमारे मोरारजी भाई ने लोक सभा में किस तरह की बातें की, उनके बारे में कहना मझे शोभा नहीं देना है किन्तु उन जैसे बयोबद्ध नेता के लिए ग्रमोभनीय था मैं ग्रपने दिल के दर्द को दबाकर यह बात कह रही है। उन्होंने कहा बाकिसी० बी० ग्राई० की रिपोर्टस्वर्गीय ललित नारायण बाब के बारे में अगर लंदन में पेण नहीं की जायेगी तो प्रपनी जान दे दंगा। इस तरह से विरोधी दल के लोगों ने हिमालय से लेकर कन्या कुमारी तक ललित नारायण बाब को चोर कहा ग्रीर उनके प्रति नफरत, घुणा की भावना पैदा की । उनकी समस्तीपुर बम विस्फोट में मृत्य हो जाती है और फिर इन नेताओं के पास कही से समय द्याये कि वह सी० बी० द्याई० की रिपोर्ट को पढ़ें। किसी ने पढ़ा? मैं पूछती हं किसी ने उसके बाद देखा कि उस पर क्या कार्यवाही हुई ? क्यों ? क्योंकि इन लोगों के पास खबर पहुंच चकी थी कि कांग्रेसजन भी प्रीमियन मेगनेट का केस, गोल्ड स्मगलिंग का केस निकालेंगे। जब उस समय सी ब्ली ब्लाई० की ईन्क्वायरी हुई थी और जब उसी लोक सभा में ज्यो तिर्मय बसु ने कहा था कि इस रिपोर्ट को टेबल पर रखा जाये तो यही माननीय मोरार जी देसाई उस समय केबिनेट के सदस्य थे। उन्होंने कहा था कि ग्रगर सी०बी०ग्राई० की रिपोर्ट रखी जायेगी तो मैं केबिनेट से रिजाइन करुंगा स्त्रीर काइसेस पैदा करंगा। क्या जात थी? घाज तो जनता

[श्रीमती प्रतिभा सिष्ट]

पुछेगी कि क्या बात थी ? ललित नारायण मिश्र मर गए, लेकिन साजिश में शामिल बताए जाते दसरे सब लोग तो नहीं मर गए, वे तो जिन्दा हैं। लेकिन सवाल ललित नारायण मिश्र का नहीं था, सवाल था कांग्रेस के ऐसे व्यक्ति का जिसकी बजह से कांग्रेस मजबत रहती है, जैसा कि ज्योतिर्मयं बसु ने खद लिलत नारायण मिश्र के मरने पर मपने भाषण के भारम्भ में कहा था-"I was against Lalit Narain because he was pillar of strength for Congress." These are the words of Mr. Jyotirmoy Bosu, not of Congress, not of us, not of any one of our members.

उपसभाध्यक्ष महोदय, गुजरात में सदस्यों की दक्का करके उनसे रेजिग्नेशन लिया गया। एक दफे कहा गया कि असेम्बली तोड दो, उसके लिए भक्त हड़ताल की। जब धसेम्बली ट्ट गयी और गुजरात बहुत बड़े दक्षिक्ष से गुजर रहा था, पिछले तीन बर्ष से वहां पानी नहीं बरसा, दूर-दूर से लोग पानी लाते हैं उस दर्भिक्ष का ख्याल न करके फिर ग्राप मामरण भख हडताल करते हैं क्योंकि दुर्भिक हो न हो, लोग मरें जिएं, इससे हमें मतलब नहीं है, हम तो गद्दी चाहते हैं, इमलिए पहले गुजरात का बनाव करवायां । ठीक है हमारी माननीय प्रधान मंत्री जो ने उनकी बात मानी क्योंकि उन्होंने सोचा कि कोई कल यह न कहे कि उनकी जिद की बज्रह से विरोधी दल का नेता इस संसार से बला गया। इसलिए उन्होंने जिद मानी । वहां चुनाव इसा । चनाव में क्या हुना । चनाव विरोधी दल के लोगों ने अपने बच्चों को क्या सिखाया ? मझे भी वहां जाने का मौका सिला था। उन्होंने रोड़े कोंको मन्दी मालियां दीं। उनके जो नेता लॉग थे डनके पास कहने को कुछ नहीं था, इमलिए गालियां देते थे, भड़काव की बात करने थे, धाग लगाने की बात करते थे क्योंकि कांग्रेस की जो उपलब्धियां हैं उनके सामने बेटहर नहीं पाते थे। मैंने उनके बहुत क्षे नेताओं के भाषण मुने। उनके पिल्लु मोदी, महारानी स्वालियर के भाषण मैंने मुने । जब हमारी मीटिग्स होती थी दस-दस हजार की गांबों में, एक जगह मन्भाई शाह भी मौजूद के, जब

हम अपनी उपलब्धियों की बात करते थे कि हमारी कांग्रेस के समय में बंगला देश की धाजादी हुई, हमने अंतरिक्ष में उपग्रह भेजा हमने ल्किलघर वम का विस्फोट किया, इतनी बडी-बडी उपलब्धियां कीं तो ये ग्रपने लोगों को मूनने नहीं देना चाहते थे ग्रीर रोडे फॅकते थे। उपसभाष्यक्ष महोदयः मैं सीधी सी बात पुछना चोहती है कि धगर हम लोग भी चाहते तो क्या हम रोडे नहीं फेंक सकते थे . . . (Interruption) त्यागी जी. ग्राप बैठ जाइए श्रापको मैं खब श्रच्छी तरह से जानती है।

उपमभाष्यक्ष महोदय, उन लोगों ने रोडे फेके। हम लोग भी फेंक सकते थे लेकिन हम लोगों ने नहीं फेंके। उन लोगों ने बाब जगजीवन राम जैसे व्यक्ति पर रोडे फेंके, लेकिन उस का जवाब भी हम लीगों ने नहीं दिया धीर उस का रिजल्ट क्या हुआ कि 41.7 परसेंट बोट वहां हम को मिला भीर 35 प्वाइंट कुछ बोट उन लोगीं को यानी पांच पार्टी को मिलाकर मिले । उपमभाध्यक्ष महोदय, वहां जब एक गांव की बहित से मैंने कहा कि बहा तो कांग्रेस हार गयी तो उसने कहा कि कांग्रेग कैंगे हारी। ग्राप को तो 75 सीटस मिली है धीर उन लांगों की 5, को मिला कर 86 मिली हैं, तो वह जीते हैं कैसे ? बह तो नहीं जीते। क्योंकि छोटी सी बात है कि बगर बाप के पास 75 टका प्रकेश है तो आप बाजार में जा कर मनचाही खरीदारी कर सकते हैं। ग्राप उसके बल पर मनवाही योजना बना सकते हैं और उसे कार्यावित्त कर सकते हैं। लेकिन धगर वह मिली-जली बात है तो कोई कहेगा कि हम को लाल रंग की बीज चाहिए और कोई कहेगा कि हम को सफद रंग की बीज चाहिए और उसमें फिर खरीदारी नहीं होगी. झगडे में ही तमाम समय चला जायेगा। तो उनकी उपलब्धियां क्या हो सकती हैं । इसी तरह बिहार में जब कभी भी जयप्रकाश जी ने वक्तका दिया: उसके बाद क्या हवा इसे प्राप देखें। उन्होंने कहा था कि power comes through barrel of guns. उपसभाष्यक्ष महोदय, मृक्ते थोडा सा समय दिया जाये । बिहार में बार-बार लोगों को अडकाया गया । 18 मार्च की जो घटनायें हुई उनको सौर मुजरात की घटनाओं की देखने के बाद हमकी

पता चलता है कि वहां 52 प्वाइंट समर्थिग लाख की हानि हुई ग्रीर बहुत लोगों की जान गई। इसी तरह बिहार में 45 लाख रुपयों की हानि 18 ग्रीर 19 मार्च के बीच में हुई। वहां द्कानीं को लटा गया, होटल और प्रेस जलाये गये और उसके बाद भी ग्राप कहते हैं कि इमरजेंसी की कोई जरूरत नहीं थी। सही बात तो यह है कि जयप्रकाण जी ने जैसा खुद कहा कि ग्रन्थकार से उन को प्रकाश हम्रा कि छावों को ग्रागे रख कर ग्रौर पीछे गंडों को रख कर वह जनजीवन को नष्ट भ्रष्ट कर देना चाहते थे उस के बाद तो ग्रपने ग्राप ही बिद्रोह होगा। दो स्थानों पर ऐसा कर के जब उन्होंने दिल्ली के बारे में सोचा तो सोचा कि उनको कुछ बड़ी योजना बनानी चाहिए और उससे बहुत बड़ी योजना उन की बनी बन् प्रिट तैयार हमा। लेकिन एक चीज वह मिस कर गये। श्रफीका में रोमेल की जब मांटगोमरी से लडाई हुई तो रोमेल ने दो बार तो दम हजार सैनिक लेकर खब धल उडाई और ऐसा समाखडा किया कि लाखों की संख्या में फीज है और ऐसा कर के उस ने मांटगोमरी को भगा दिया, लेकिन जब रोमेल की बात समझ में था गयी तो फिर मांटगोमरी ने रोमेल के छक्के छड़ा दिये। गुजरात में कुछ हुद तक उनको जरूर सफलना मिली, बिहार में भी उनको कुछ सफलता मिली, लेकिन उस के बाद क्या हुचा कि लोग समझ गये। रोज-रोज के बन्द में नक्सान किस का था। रिक्षे वालों के रिक्षे नहीं चलते थे ग्रीर मछली वाले की मछली नहीं बिकती थी। स्कल ग्रीर कालेज लोग नहीं जा सकते थे तो उसमें नक-सान उन्हीं का था जो लोग इकोनौमिकली, ग्राधिक दृष्टि से लोयेस्ट लेबिल पर थे उनका ही नक्सान का इस लिये उनकी बातों पर लोगों को विश्वास नहीं रहा ग्रीर अखबारों में छप गया कि जनता सरकार बन गयी हैं। ब्राखिर कहां हैं वह ? हमें तो कही दिखायी नहीं पड़ी। बिहार में ध्रगर किमी से पुछी तो ग्राम की भाषा में कहता है-ग्रामी मैं पटना नवी थी. वहां इमरजेंसी के बारे में बात की तो वह लोग कहते थे कि जयप्रकाण जी चाहन रहलन कि इंदिरा का पटक देई और ऊ यही कोणिण में लगे रहलन, लेकिन इंदिरा तो ऐसन पटकलम कि अब वह न उठि पइ हैं। इसका सीधा सा सतलव यह है कि...

जपसभाध्यक्ष (श्री बी० बी० राजू) : श्राप सीधी हिन्दी में बनला दीजिए।

श्रीमती प्रतिभासि इमलिए उपसभाष्यक महोदय, मैं इतना ही कहना चाहनी हं कि डेविस जी ने, प्रधान मंदी जी ने जो कुछ भी किया है वह सही समय पर और मही समझ कर किया है. क्योंकि उपसभाध्यक्ष महोदय, प्रधान मंत्री इन्द्रिस जी के सामने जो 25 तारीख की रामलीला अउन्ड की मीटिंग की रिपोर्ट है वह है और उस को अस्व सदस्यगण पह चके हैं धौर मैं उसको दोहराना नहीं चाहती। बरना वह मारी रिपोर्ट हैं कि उसमें उन्होंने क्या क्या कहा था, किस तरह में सारी माजिल की थी उसकी रोका नहीं जाना तो उपसभाध्यक्ष महोदय, जनरल नौसरी ने एक बार मझे कहा था कि जब सीमा पर दो फींजे खड़ी होती हैं तो बन्दक चलाने को कोई तैयार नहीं होता । जब पहली बन्दक चल जाती है लोग खुन देखते हैं तो तब दूसरी तरफ से बन्द्रकें बलती हैं।तो सवाल था कि 29 से 5 तक जो नौजवान बच्चे हैं वह जायेंगे प्रधान मंत्री के घर पर एक हजार की टोलियों में, इसरे मंत्रियों के घरों में जार्थेंगे, घरों में घुमने की कीशिश करेंगे और कुछ ऐसी हरकत करेंगे कि पुलिस को बाध्य हो कर गोली चलानी पड़ेगी। जब गोली चलाकेंगे तो बच्चे मरेंगे तो उसको लेकर देश में विद्रोह करेंगे इसके साथ-साथ इंटर्नल सेक्यरिटी के लिए कौन जिम्मेदार है ? इंटर्नल सेक्युस्टि के लिये Law and order के लिए पुलिस और बाहरी धाकपण से बचने के लिये सेना इन दोनों बातों पर निर्भर करती है। पुलिस ला एन्ड आईर की जिल्मेदार हैं और दमरी सेना जो हमारी है फीरन ऐतेशन से बचाने के लिए जिम्मेदार है । इन दोनों को ग्रापन बगावन करने के लिए कहा। ग्रौर कहा कि ग्रन-शासन भंग करो । विरोधी दल के माननीय सदस्य ते कहा कि इन्लोगल/लीगल भीर इन्लोगल घाडर को भेद समझ कर काम करने को जयप्रकाश जी कहते हैं। खब इन का भोद कौन करेगा ? इसलिए यह किसी

[थीमतो प्रतिभा सिह] भी देश में ग्रगर सेना को बगावत सिखाई जाए,

पुलिस को बगावत सिखाई जाए, जनता के शान्ति-प्रिय जीवन को नष्ट करने के लिए उकसाया जाये इन बातों के जो जिम्मेदार हैं उनको क्या दीजन न कह कर दूसरी चीज कहकर पुकारते हैं? ठीक है, ये माननीय सदस्य बयोव्द हैं, इनके बारे में इसान का कुछ कहना भी कठिन मालुम पड़ता है। नेजिन किसी भी देश में इस प्रकार की बात की देशद्रोह ही कहा जा सकता है । जिस हरकत से देण की 66 करोड जनता का शांतिमय जीवन नष्ट हो जाये वह सही नहीं हो सकता है और चपचाप महा नहीं जा सकता है। लेकिन जो बातें है, धगर बगावत चलनी ग्रौर इसके साथ जैसा कि ग्रटल बिहारी बाजपेयी ने सितम्बर में हैदराबाद में कहा कि the war has to be fought in the streets in the Chamber and Legislature, in the corridor of power in all the power centres of establishments (Interruption) इन सारी बातों से, इन मारी नीतियों से आप जनता से पूछ करके देखें तो पता चलेगा कि इसका मतलब स्पष्ट रूप से देश में धराजकता लाना था। तो क्या इंदिरा जी इस बात का इंतजार करतीं कि दिल्ली की गलियों में खन की नदियां बहने लगें :? ग्रीर जब देश की परिस्थिति बेकाब हो बाए और तमाम बाहरी गिद्ध मंडराने लगें तो बया तब हम जागे ? यह मवाल वाकि हम तब जागे जब कि बात बिगड़ चुकी हो घोर जब जागने में भी बात न बने । सवाल यह था कि हम इबते को बचावें सा जाल फेंक कर लाश निकाल क्या करें ? हम भ्राग लगने दें वा ऐसी स्थिति बनावें कि भाग लगे ही नहीं। भीर यही कारण है कि जनना पर Emergency लादी नहीं गई, उसने बाहीं पर ले कर स्वागत किया है । प्रिवेटिव काम करें या धाग लग जाने पर राख बटोरें तो मैं तो यही कहंगी --

भाग इन बुरदाफरोशों से, ये कहां के भाई।

मवाल यह था कि देश की स्थिति पिछले दो साखों में ऐसी जिगड़ चुकी थी कि देश की जनतांत्रिक पद्भति को बचाने के लिये इमरजेंसी

को लाग करने के ग्रलावा कोई रास्ता इस देश के सामने नहीं था ।

THE VICE-CHAIRMAN (SHRI V. B. RAIU): Mr. Salil Kumar Ganguli. (Interruptions). Is it the desire of the House to sit till 6.20 p.m. ?

SHRI RANBIR SINGH: We would like to hear him. Let him finish.

SOME HON, MEMBERS: Yes,

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Yes, Mr. Ganguli.

SHRI SALIL KUMAR GANGULI (West Bengal): Sir, we have been under an emergency already proclaimed since 1971 under article 352 of the Constitution. The Chapter on Emergency Provisions authorises the President and thereby the Government to declare an emergency if the security of India or of any part of the territory thereof is threatened, whether by war or external aggression or internal disturbance.

6 P.M.

The present declaration of Emergency ha* not conferred any new or additional power on the Government. The effect of the new proclamation is identical with the one already existing.

So many allegations have been made against Shri Jayaprakash Narayan and various other persons about their criminal and illegal activities. I wonder why they were not arrested under the ordinary law of the land and why a spurious Emergency which is an additional emergency has to be declared at all.

Sir, a very large number of Members of Parliament, including Members of the ruling party, have been detained without trial and a mockery has been made of the Constitution. the Parliament and the democratic system as a whole. A large number of people from various walks ef life have

been detained under the MISA and news papers have been gagged. A fresh declaration of emergency has been caused to be issued not because of any real threat to internal security but because of the threat to the security of Mrs. Indira Gandhi's position Within the ruling party as its leader and the Prime Minister.

SHRI RANBIR SINGH: No.

SHRI SALIL KUMAR GANGULI: You will kindly allow me to speak. Sir, the extraordinary powers which are being used by the Government to suppress democratic movements, the trade union rights and the Opposition parties including the CPKM) could have been used and were being used under the Emergency already existing. The was passed under the existing Emergency.

Sir, the suppression of the railway strike and the wholesale arrests of Opposition Members of the Tripura Assembly very recently proves the point that all these *ex*-traordinary powers were not at all necessary to be assumed. It is only a publicity .stunt for the consumption of the public to confuse them.

For the last three years our Party has been constantly warning the people that soon parliamentary democracy will be replaced by one-party dic'atorship headed by one leader. That has come true. We now find that strikes have been virtually banned whereas thousands of workers are being laidofT and retrenched. Large scale closures and lock-outs are being declared in all the factories with impunity.

AN HON'BLE MEMBER: Where?

SHRI SALIL KUMAR GANGULI: In the Metalbox, for example.

SHRI N. K. BHATT (Madhya Pradesh): It is a lie.

SHRI SALIL KUMAR GANGULI: Why are you saying "lie"? You should use parliamentary language. It is a fact

THE VICE-CHAIRMAN (SHRI V. B RAJU): No discussion, please.

SHRI SALIL KUMAR GANGULI: In

the interests of the ruling ;lass MISA, DlR, total rigging of elections in We.;t Bengal, suppression of all opposition forces became necessary to keep the ruling party in power. The group within the ruling party which is exercising real authority today has taken this opportunity of assuring monopoly houses that there would be o0 more nationalisation, that ihere would be further instrusion by multinational corporations in this country end have also increased the prices of coal, kerosene, diesel oil. aluminium, steel and coarse cloth to mention only a few items which means, that price of every commodity will increase because of the increased cost of transportation and power.

That parliamentary democracy has ceased to exist is evident from the pronouncement of the Congress President, Shri Dev-kant Borooah, after the adverse court verdicts in the High Court and the Supreme Court as well as the adverse verdict of the people of Gujarat to the effect that India is Indira and Indira is India. Earlier we used to call the CP(I) as the Communist Party of Indira. Now the leader of that Party, Shri Bhupesh Gupta, has himself today in his speech admitted that there was an apprehension of large scale defection within the Congress Legislature Party and as a result, taking the entire Opposition to-gether, Mrs. Indira Gandhi':; leadership-could challenged. Mr. Gupta in hi^ speech mentioned that Mrs. Gandhi's absence from the post of Prime Minister even lor a little while would totally ruin democracy and socialism in the country as if Mr. Brahmananda Reddy, Mr. Kumlapati Tripathi. Mr. Borooah and others are all nincompoops.

SHRI BHUPESH GUPTA I did not say thai. All I said was that they wanted to remove Mrs. Indira Gandhi in order to pave the way for a rightist takeover of the country.

SHRI SALIL KUMAR GANGULI: How is it possible with so many leftists sitting over there?

THE VICE-CHAIRMAN (SHRI V. B. RAJU): Both of you are deciding the fate of the Congress.

SHRI SALIL KUMAR GANGULI: 1 am saying that that is the at itude. I totally oppose the new declaration of emergency and its ratification, on behalf of the CP1M. We cannot betray the interests of the people and be mere silent onlooker;.

Now, how is this total butchary of democracy being sought to be justified 7 What case is Shrimati Gandhi making out ? She is claiming that it has been aone to defeat Right reaction and also the so-called Left extremists. All this "left" manoeuvring is meant for the consumption of the public abroad and the people in this country to confuse them. This is the only purpose of the high-powered progaganda compaign .about a so-called conspiracy. Much is being made of the call to the police and the army not to obey illegal orders. If there was anything wrong in the speech of Jayaprakash Narayan, why could not the ordinary law of the hind and the existing D1R be utilised against him? That has not been answered.

Sir, against this high-powered hoax of n campaign, what is the reality '? Let us take the Government's attitude towards the RSS and the Anand Marg which it has banned now. It seems that the Government's altitude towards these organisations changes from time to time suit its convenience. In 1965, during the Indo-Pak War, the then Piime Minister. Lai Bahadur Shastii, handed over Delhi to the RSS for civic guard duties. The present Prime Minister, Shrimati Indira Gandhi, paid glowing tributes to the RSS Chief, Guru Golwalkar on his death in the course of an obituary reference in this Parliament.

As for the Anand Margis, the Government did nothing when it tried to assassinate our leader Jyoti Basil at Patna Railway Station and the person standing next to him was killed. The Chief of the Anand Marg,

along with three others, is facing charges of killing their own men. Twelve lakhs of rupees were given to this same Anand Marg by this Government for relief of Bangladesh refugees in 1971, of which Rs. 2,80,000 are not accounted for. At one time, the ruling party encouraged the Naxaliles and gave them all assistance in West Bengal to liquidate the cadres of our party. Today of course, they stand disunited.

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It is too naive to expect the people to believe that these organisations with no mass base have suddenly become such a threat to internal security that an additional state of emergency had to be declared. Sir, if their ideology and politics weer wrong, they could have been fought and defeated politically and ideologically. If they are involved in criminal offences, they can be proceeded against under the ordinary law. Sir, the measures taken by the Government in the wake of the declaration of additional emergency unmistakably show that the thrust is against the people. Whatever restricted democratic rights the people bad have been taken away. Part III of the Constitution enshrining the fundamental rights has become totally nugatory. Articles 14. 2E and 22 have been suspended. It means that there is not even equality before the law. Any discrimination can be practised by the executive. Any person arrested need not be produced before a magistrate. The news of his arrest whereabouts and condition can be kept immediately secret. He may be pkysi-cally liquidated by the police and nt one need know anything about it.

Meetings and demonstrations have been banned throughout the country. A brutal Press censorship unheard of even in the days of alien British rule has been imposed on publications. No criticism of the Government or the Congress Party, however mild, is allowed and no news of exploitation of the people by the vested interests which may contain even a remote criticism of the Government, is allowed. No movements c^c the workers peasants and agricultural workers can take place under the plea of obstruction to production. And no strike also can take place under the same plea.

Fcr whose interests this dictatorship has been imposed ? Whose interests this great dictator is now serving, let us sec. The industrialists in the name of productivity can impose any work load and retrench workers. Wage cuts and DA cuts can be resorted to and any resistance will be crushed. Working conditions can be worsened and the least protest will be met by summary dismissal. No movement against this exploitation will be tolerated. In rural areas, agricultural peasants fighting against eviction or fighting against exploitation will be meeting the same fate. This is why these measures virtually amount to a dictatorship of the big bourgeoisie and landlords against all other sections of the people. No wonder these measures have received full-throated support from big industrialists and associations of big traders and big merchants, and for the first time in Indian history, a big industrialist like K. K. Birla accompanied by his friends went to Mrs. Gandhi to congratulate and express their support.

Sir, while the Government talks about its measures being against right reaction, over 1,800 leaders and cadres of our parly and two members of the Lok Sabha, Comrades Jyotirmoy Bosu and Nurool Huda, were arrested and the threat of arrest hangs over everyone who dares to struggle against the vested interests and in defence of democracy. The arrests of the leaders of Central and State Government employees and iis trade unions are going on. Thee arrests are meant only to crush trade union and democratic movements.

Pre-censorship has been introduced and even poems of Rabindranath Tagore are not allowed to be published.

During the last 27 years of independence, only the monopolists and landlords have become rich and powerful. Evictions of poor peasants have taken place on a large scale which is admitted in official reports. The ranks of landless labour have swelled enormously as the successive census figures reveal. The handicraftsmen, the handloom and powerloom workers, coir workers, etc. as

also small scale industrialists are facing ruination.

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Smt. Gandhi's own Government's official statistics show that those living below the poverty line have increased from 50 to 70 per cent of the population.

Our Party has been in the forefront of the struggle of the masses and for this we have been suppressed for a very long time. Semifascist terror was let loose in West Bengal since 1971 putting thousands in jails, organising political murders, gangster attacks on offices of political parties, trade unions, mass organisations and individual houses of political elements. Beatings and killings in lock-ups and jails, forceful evictions of thousands of people from areas dominated by left influences, even muder, torture and raping of women etc. have been going on with the connivance of the State Government and under the direct supervision of the Central Government. Again it was under the direct leadership of Smt. Gandhi that faced with sure electoral defeat, her party rigged the elections in West Bengal in 1972 with the use of official machinery combined with terror. Was this democracy?

Because the ruling Congress realised that they have lost the support of the masses as demonstrated in the last three elections of 1967, 1969 and 1971, the Slate Assemblyelections in West Bengal were totally rigged in 1972. Although now it has been admitted by the Chief Minister of West Kengal that the right reactionary forces are very insignificant there, nevertheless the attacks on the left and democratic forces and the condition of the semi-fascist terror are in full sway. The same is now being sought to be extended to Kerala. Smt. Gandh; had shown the scantest regard for parliamentary democracy. She herself as the President of the Congress organised the socalled liberation struggle against the Communist led Government of Kerala in 1959 and got her father, the then Prime Minister, to dismiss hat Government. Since innumerable non-Congress Governments in various States have been subverted to suit the partisan interests of Mrs. Gandhi's Party. Facing this repression

LShri Salil Kumar Ganguli] not only has the movement developed in these two States, it has extended to other areas. The people are now on the move and calling the bluff of Garibi Hatao and Bekari Hatao. It is in this background that the movement led and organised by Shri Jayaprakash Narayan has gathered momentum. Our Party clearly state;.' our differences with Shri Jayaprakash Narayan. At the same time we gave our support to the democratic demands which he has championed. Whatever our differences with the movement, we have defended and will defend their right to organise satyagraha, strikes, bandhs, which are all legistimate weapons in the hands of the people. The movement led by Shri Jayaprakash Narayan had accepted the challenge of Smt. Gandhi to face elections and they were getting prepared for that. It was Smt. Gandhi who developed cold feet after the Gujarat elections. Sections of the ruling Congress were themselves involved in the Gujarat and Bihar movements. The factional struggle rampant in all the Slates started in the Centre too. It is no secret. Shri Bhupesh Gupta himself confirmed it and said that after the Allahabad judgement and the Supreme Court order there was a massive challenge to Smt. Gandhi's leadership in the Congress Parliamentary Party itself. The threat to the Congress monopoly of power combined with the threat to Smt. Gandhi's position in the party and in the Government was the immediate cause for the rape of democracy, its long-term aim being the ruthless suppression of common people. Now to hoodwink the people Smt. Gandhi has come forward with a 21 point programme—or I do not know whether it is a 20 point programme. What is new in it? Who prevented the implementation of the ceiling laws all these years?

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The Planning Commission's Task Force Report bears eloquent testimony to the fact that it was the Congress Government and the Congress party that effectively sabotaged the implementation of the ceiling Acts because there was lack of political will and because of the innumerable links of the landlords with the administration.

In West Bengal, during the United Front Government, six lakh acres of benami land was distributed to the agricultural worke a tact testified to again by the Planning Commission, and after the UF Government was removed. more than half of that land has been forcibly taken away by the landlords with the assistance of the Congress Government's police-a fact which is vouchsafed by the Congress Party's ally, the CPI. But why ? Because the Congress Party is dominated by landlords. Who again sabotaged the State monopoly of wholesale trading in foodgrains which was considered as a revolutionary measure ? Was it not the Congress Government and the Congressmen themselves

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Sir, the nationalisation of I be banks in 1969 was paraded as a great revolutionary measure. But whom have the nationalised banks helped ? Have they not helped as ever the big monopoly houses and the speculators all these years to grow more rapidly and play havoc with the people's livelihood? And. Sir, what are these wonderful measures which are so radical that these so-called right reactionary parties would have opposed ? Was any Emergency necessary to distribute taccavi loans? Or, was an Emergency necessary to distribute house sites to the landless in the villages? Despite all the tall talk, what the Emergency amounts to is the suppression of the democratic forces. Who will believe that by suppressing the popular forces who are fighting against the monopolists and landlords, by suppressing their agitations and by denying them all democratic rights, Shrimati Gandhi is fighting right reaction? Sir, it is unfortunate that the Communist Party of the Soviet Union and some other Communist Parties have allowed themselves to be misled by the facade of attack against right reaction and do not see that the real thrust of these measures is against the people fighting for a better existence. They do not see that because of the basic policies of the Government, the contradictions between the Government and the people are intensifying. The CPI, betraying the working class and the toiling people, continues to function as Her Majesty's loyal

Opposition. Our Party considers it its foremost | pie to struggle for a better life, to join us in task to awaken and organise the people against the grave peril they are facing and draw them into the struggle for the withdrawal of the Emergency and restoration of whatever democratic rights they wrenched after innumerable struggles and untold sacrifices, for the resignation of Shrimati Indira Gandhi from the Prime Ministership and for the release of all the political prisoners. Sir, we appeal to all the democratic forces and men of

goodwill, all who cherish the right of the peo-

this struggle. With these words, I conclude,

THE VICE-CHAIRMAN (SHRI V. B. RAJU): The House stands adjourned till 11.00 \. M. tomorrow.

> The House then adjourned at seventeen minutes past six of the clock till eleven of the clock on Tuesday, the 22nd July, 1975.